

ORISSA HIGH COURT**FILING REPORT AS ON :29/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000067/2021	M/S. ODISSI EXPORTS (P) LTD. VS THE SOLE ARBITRATOR, NAKHAT HUSSAIN	ALOK KUMAR DAS VS	// ()
2	BLAPL/0010593/2021	RABI ROUTRAY VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	CHANDAKA P.S. /218 /2021 () //
3	BLAPL/0010594/2021	FIROZ @ SALMAN MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /80 /2020 () //
4	BLAPL/0010595/2021	RANJAN KUMAR VS STATE OF ODISHA	BHARAT JALLI VS	/ /0 () //
5	BLAPL/0010596/2021	UMASHANKAR MAJHI VS STATE OF ODISHA	SUBRATA PANDA VS	JUNAGARH /15 /2020 () //
6	BLAPL/0010597/2021	UJALA NAIK VS STATE OF ODISHA	PRATYUSHA NAIDU VS	PATTAPUR (ASKA) /77 /2017 () //
7	BLAPL/0010598/2021	BHADRA BESHRA @ SUBAL VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	CHANDUA /48 /2021 () //
8	BLAPL/0010599/2021	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	BARIPADA TOWN /857 /2021 () //
9	BLAPL/0010600/2021	NIRMALYA BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	KHANTAPADA /179 /2021 () //
10	BLAPL/0010601/2021	SATYABRATA ACHARYA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KISINDA /47 /2020 () //
11	BLAPL/0010602/2021	RAM @ RAMBABU DORA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BALASORE SADAR /354 /2021 () //

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12	BLAPL/0010603/2021	SK RAFIQUA @ OKIL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /290 /2021 () //
13	BLAPL/0010604/2021	SACHITRA DALEI VS STATE OF ODISHA	ANIRUDHA DAS VS	BALLIGUDA /18 /2019 () //
14	BLAPL/0010605/2021	RUKDHAR @ RUPDHAR PANDEY VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	PAIKMAL /42 /2021 () //
15	BLAPL/0010606/2021	K. MUNA RAO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MALGODOWN /216 /2021 () //
16	BLAPL/0010607/2021	KESHABA MAHAKUD VS STATE OF ODISHA	ANIRUDHA DAS VS	MANAMUNDA /130 /2020 () //
17	BLAPL/0010608/2021	AJAYA KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /79 /2021 () //
18	BLAPL/0010609/2021	JANAKI GAGARI VS STATE OF ODISHA	G.K.KHILAR VS	CHANDAKA P.S. /70 /2021 () //
19	BLAPL/0010610/2021	MITHUN DHALI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /78 /2021 () //
20	BLAPL/0010611/2021	NARESH SAW @ SAO VS STATE OF ODISHA	SANJIB MOHANTY VS	BRAHMANITARANG /130 /2021 () //
21	BLAPL/0010612/2021	DIPUN KUMAR MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	SAMAL /230 /2021 () //
22	BLAPL/0010613/2021	GUNDICHA KHUNTIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
23	BLAPL/0010614/2021	HARSHAMANI DEI	MOHENDRA KUMAR MOHAPATRO	KORAPUT VIGILANCE /25 /2021

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		VS	VS	()
24	BLAPL/0010615/2021	STATE OF ODISHA(VIG.) SK RABUL @ RABIBUL	PRADEEP KUMAR DAS	// BHADRAK RURAL /271 /2021
		VS	VS	()
25	BLAPL/0010616/2021	STATE OF ODISHA MD. SALMAN	SURYAKANTA DWIBEDI	// TUMUDIBANDHA /76 /2021
		VS	VS	()
26	BLAPL/0010617/2021	STATE OF ODISHA SK RAFIQUA @ OKIL	DEEPAK KU SAHOO	// KENDRAPARA SADAR /135 /2021
		VS	VS	()
27	BLAPL/0010618/2021	STATE OF ODISHA D.RAJA @ DAS RAJA	JULU KHANSAMA	// LOISINGHA(BOLANGIR) /261 /2021
		VS	VS	()
28	BLAPL/0010619/2021	STATE OF ODISHA SILU @ GOUTAM POLAI @ GOUTAM KUMAR PALAIS.S.RAY (2)		// ASKA /647 /2021
		VS	VS	()
29	BLAPL/0010620/2021	STATE OF ODISHA MANA GOBINDA BHOI	BIJAYA KUMAR RAGADA	// MALKANGIRI /417 /2021
		VS	VS	()
30	BLAPL/0010621/2021	STATE OF ODISHA BAPI @ JITESH KUMAR BARIK	LALITENDU BHUYAN	// KEONJHAR SADAR /221 /2021
		VS	VS	()
31	BLAPL/0010622/2021	STATE OF ODISHA LAKIYA SABAR	MANAS CHAND	// / /0
		VS	VS	()
32	BLAPL/0010623/2021	STATE OF ODISHA RANJAN SARKAR	JUGALA KISHORE PANDA	// ORKEL /67 /2021
		VS	VS	()
33	BLAPL/0010624/2021	STATE OF ODISHA LILU SABAR	MANAS CHAND	// / /0
		VS	VS	()
34	BLAPL/0010625/2021	STATE OF ODISHA SHANKAR @ BABLU SAHU	SATYABRATA PANDA	// PADAMPUR /169 /2021
		VS	VS	()

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35	BLAPL/0010626/2021	STATE OF ODISHA SILA KINNAR@ SANAT GOUDA@ SANAT KUMAR GORDE	ANJAN KISHOR MISHRA VS	// PANIKOILI /238 /2021 ()
36	BLAPL/0010627/2021	STATE OF ODISHA PABITRA PRADHAN	SARADA PRASAD DASH VS	// / /0 ()
37	BLAPL/0010628/2021	STATE OF ODISHA BANDU DIGAL	SURYAKANTA DWIBEDI VS	// PHIRINGIA /54 /2019 ()
38	BLAPL/0010629/2021	STATE OF ODISHA MRUTYUNJAYA GAHIR	UMAKANTA BARIK VS	// DHARAMGARH /97 /2021 ()
39	BLAPL/0010630/2021	STATE OF ODISHA RAMA CHANDRA BAIRAGI	MAHES DAS VS	// BALLIGUDA /172 /2020 ()
40	BLAPL/0010631/2021	STATE OF ODISHA DUKHISHYAM MALLICK	UMAKANTA BARIK VS	// BALLIGUDA /172 /2020 ()
41	BLAPL/0010632/2021	STATE OF ODISHA JITENDRA SETHY	BIKRAM KESHARI BAL VS	// DERABIS /184 /2021 ()
42	BLAPL/0010633/2021	STATE OF ODISHA S.MUNA PATRA	PRAFULLA KUMAR KHATEI VS	// / /0 ()
43	BLAPL/0010634/2021	STATE OF ODISHA BIKASH MASANT	SOUMYA RANJAN DAS VS	// RAJGANGPUR /237 /2021 ()
44	BLAPL/0010635/2021	STATE OF ODISHA MUNA@ KHAGESWAR PURTY	BIRENDRA KU. PARDHI VS	// KEONJHAR SADAR /405 /2021 ()
45	BLAPL/0010636/2021	STATE OF ODISHA BOTTLE@ G.VENKATA RAO	PARTHA SARATHI NAYAK VS	// BALASORE SADAR /354 /2021 ()
		STATE OF ODISHA		//

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46	BLAPL/0010637/2021	MANTU PATRA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BALIAPAL /143 /2021 () //
47	BLAPL/0010638/2021	SRIBASTSA RAUTRAY @ SURESH ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /40 /2004 () //
48	BLAPL/0010639/2021	BINESH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
49	BLAPL/0010640/2021	TITU @ RAMYA RANJAN BEHERA VS STATE OF ODISHA	UMAKANTA BARIK VS	BASTA /40 /2021 () //
50	BLAPL/0010641/2021	SAMA KUTUMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /67 /2021 () //
51	BLAPL/0010642/2021	ABASH KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /370 /2021 () //
52	BLAPL/0010643/2021	LARA BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LALBAG /206 /2021 () //
53	BLAPL/0010644/2021	KANHEI @ GAJENDRA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /91 /2021 () //
54	BLAPL/0010645/2021	GIRJA SHANKAR LENKA VS STATE OF ODISHA	ADITI HOTA VS	BIKRAMPUR FCI /2 /2021 () //
55	BLAPL/0010646/2021	RAMESH TARAI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
56	BLAPL/0010647/2021	MUNA@ KHAGESWAR PURTY VS STATE OF ODISHA	BIRENDRA KU. PARDHI VS	KEONJHAR SADAR /413 /2021 () //
57	BLAPL/0010648/2021	PITAMBAR NAIK@ PITAMBAR NAYAK	BIDESH KUMAR GHADEI	BANKI /312 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0010649/2021	BISWAMBAR NAIK	SUBODH KUMAR MOHANTY	DASPALLA /195 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0010650/2021	KRUSHNA CHANDRA PANGI	MANORANJAN PADHY	//0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0010651/2021	RAJVEER	MANORANJAN PADHY	MOHANA /32 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0010652/2021	RAISH ANSARI	J.N.PANDA	KESINGA /186 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0010653/2021	BHAWANI SAHU	JNYANANANDA PANDA	//0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0010654/2021	BIJU @ BIJAY DAS	SAMVIT MOHANTY	BALIKUDA /261 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0010655/2021	UPENDRA SAGARIYA	NIRANJAN HOTA	BAUNISUNI /148 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0010656/2021	BIRENDRA SINGH	NEPOLEON SAHANI	MUNIGUDA /80 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0010657/2021	AUL SHIBA	ARADA JENA	KHUNTA /316 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0010658/2021	RAMJAN GARADIA	UMAKANTA BARIK	MUNIGUDA /111 /2021
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0010659/2021	SURYAKANTA @ SURJYAKANTA MANSINGH @ PINSANGRAM KUMAR DAS		KHANDAGIRI P.S. /140 /2018
		VS	VS	()

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69	BLAPL/0010660/2021	STATE OF ODISHA SUSA@ SUSANTA ROUT VS	RASHMI RANJAN MISHRA VS	// CUTTACK SADAR /670 /2020 ()
70	BLAPL/0010661/2021	STATE OF ODISHA KUMARI BARIK VS	GIRIJA SANKAR NAYAK VS	// BANTALA /326 /2021 ()
71	BLAPL/0010662/2021	STATE OF ODISHA MUNA @ KHAGESWAR PURTY VS	BIRENDRA KU PARDHI VS	// KEONJHAR SADAR /406 /2021 ()
72	BLAPL/0010663/2021	STATE OF ODISHA SUJAN PAL VS	ANIRUDHA DAS VS	// UMERKOTE /339 /2021 ()
73	BLAPL/0010664/2021	STATE OF ODISHA JAGGU RAM DHOBI @ RANVIJAY PRATAP VS	DUSHMANTA SAHOO VS	// MOHANA /144 /2020 ()
74	BLAPL/0010665/2021	STATE OF ODISHA DINESH NEPAK VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /495 /2020 ()
75	BLAPL/0010666/2021	STATE OF ODISHA MAMATA BEHERA VS	SMRUTI RANJAN ROUT VS	// NISCHINTAKOILI /155 /2021 ()
76	BLAPL/0010667/2021	STATE OF ODISHA PRASANTA@ PRASANT BHUYAN VS	NEPOLEON SAHANI VS	// MOHANA /86 /2021 ()
77	BLAPL/0010668/2021	STATE OF ODISHA SURENDRA KUMAR GANTAYAT VS	CHANDAN SAMANTARAY VS	// MARKAT NAGAR /207 /2021 ()
78	CMAPL/0000348/2021	STATE OF ODISHA HEMANT KUMAR KAR VS AGRICULTURE	adv. VS	// // ()
79	CMAPL/0000349/2021	SOMANATH MISHRA VS UNION OF INDIA	ADV. VS	// // ()

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80	CMP/0000698/2021	CHAMPA SAHOO VS LALU SAHOO	RABI NARAYAN BEHERA VS	// 0 //
81	CMP/0000699/2021	SABITRI NAIK VS UCHHABA PATEL	SOUENDRA PATTANAIAK VS	// 0 //
82	CMP/0000700/2021	BABJI CHARAN SAHOO VS DIBAKAR BEHERA	BRAHMA NANDA TRIPATHY VS	// 0 //
83	CMP/0000701/2021	NILAMANI SAMANTASINGHAR VS ARIKHIT PARIDA	DINABANDHU NAYAK VS	// 0 //
84	CMP/0000702/2021	KANAKLATA MAHAL VS PANKAJINI DAS @ MOHANTY	BIBHUDANANDA MUDULI VS	// 0 //
85	CMP/0000703/2021	SAMIR NANDI VS GOVINDA CHANDRA BEHERA	AMAR KUMAR MOHANTY VS	// 0 //
86	CONTC/0007091/2021	BIDYADHARA BEHERA VS SATYABRATA SAHU,IAS	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
87	CONTC/0007092/2021	MAMATA PANIGRAHY VS SATYABRATA SAHU,IAS	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
88	CONTC/0007093/2021	LAXMIPRIYA SAHOO VS DR.KANWAR VISHAL SINGH,IPS,(SP PURI)	ADV. VS	// 0 //
89	CONTC/0007094/2021	SASMITA MANJARI SATAPATHY VS BHASKAR LENKA,OES-II	ADV. VS	// 0 //
90	CONTC/0007095/2021	DR.SURENDRA NATH MISHRA VS SASWAT MISHRA,COMMNR. CUM SECY.,HIGHER EDU. DEPT.	SUSANTA KUMAR DASH VS	// 0 //
91	CONTC/0007096/2021	PUSPALATA DAS	ADV.	//

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		VS	VS	0
92	CONTC/0007097/2021	SAGARIKA PATTNAIK,IRPS LINGARAJ SATAPATHY	ADV.	//
		VS	VS	0
93	CONTC/0007098/2021	SAGARIKA PATTNAIK,IRPS BALARAM JENA	ADV.	//
		VS	VS	0
94	CONTC/0007099/2021	V.V YADAV,PRINCIPAL SECY.,FOOD SUPPLIES AND CONSUMER WELFARE DEPT. MOHAMMED MOSARAT HOSSEIN	ADV.	//
		VS	VS	0
95	CONTC/0007100/2021	A.K.K.MEENA, PRINCIPAL SECY., P.R. AND D.W. DEPT. HRUDANANDA PATI	ADV.	//
		VS	VS	0
96	CONTC/0007101/2021	BANDANA MOHAPATRA,DEO,KHURDA JITENDRA KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
97	CONTC/0007102/2021	MONA SHARMA, PRINCIPAL SECY., FOREST AND ENVIRONMENT DEPT. AKSHYA KUMAR PANDA	ADV.	//
		VS	VS	0
98	CONTC/0007103/2021	SASWAT MISHRA,IAS RABINARAYANA MOHAPATRA	ADV.	//
		VS	VS	0
99	CONTC/0007104/2021	SATYABRATA SAHU, SECY., S AND ME DEPT. BANITA SWAIN @ SAMAL	PRATAP KUMAR BEHERA	//
		VS	VS	0
100	CONTC/0007105/2021	ANU GARG,IAS KHAGESWAR MAHAKUD	ADV.	//
		VS	VS	0
101	CONTC/0007106/2021	PANKAJ KUMAR ,IAS HILLOL MALINI MISHRA	ADV.	//
		VS	VS	0
102	CONTC/0007107/2021	PANKAJ KUMAR ,IAS SANU NAYAK	ADV.	//
		VS	VS	0

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103	CONTC/0007108/2021	PANKAJ KUMAR ,IAS SASHIKANTA ROUT VS	ADV. VS	// // 0
104	CONTC/0007109/2021	SATYABRATA SAHU,COMMNR. CUM SECY.,S AND M.E DEPT. SUBASH CHANDRA RAUTRAY VS	ADV. VS	// // 0
105	CONTC/0007110/2021	SASWATA MISHRA, I.A.S. NABA KRISHNA MOHAPATRA VS	ADV. VS	// // 0
106	CONTC/0007111/2021	BRUNDABAN SATAPATHY, DIR. OF ELEMENTARY EDU., ORISSA NIRUPAMA ROUT VS	RASHMI KANTA ACHARYA VS	// // 0
107	CONTC/0007112/2021	BISWARANJAN BISWAS, O.A.S. PRASANNA KUMAR PATRA VS	AJAYA KUMAR NANDY VS	// // 0
108	CONTC/0007113/2021	JYOTI RANJAN SHARMA, B.M., S.B.I. SANTOSH KUMAR PANI VS	KUNAL KUMAR SWAIN VS	// // 0
109	CONTC/0007114/2021	SATYABRATA SAHU, I.A.S. JAGANNATH BARIHA VS	ADV. VS	// // 0
110	CONTC/0007115/2021	BAIKUNTHA SABAR RADHAGOBINDA GHOSE MOHAPATRA VS	adv. VS	// // 0
111	CONTC/0007116/2021	SASWAT MISHRA, I.A.S. K.DHOBA REDDY VS	adv. VS	// // 0
112	CONTC/0007117/2021	SATYABRATA SAHU, I.A.S. SARBESWAR PATTANAYAK VS	ADV. VS	// // 0
113	CONTC/0007118/2021	BISHNUPADA SETHY, IAS KAMALAKANTA MISHRA VS	BIJAYA KUMAR DASH VS	// // 0
		SURESH CHANDRA MAHAPATRA,CHIEF SECY.		//

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114	CONTC/0007119/2021	FAKIR MOHAN MOHAPATRA VS DR. KRISHAN KUMAR, IAS	ADV. VS	// 0 //
115	CONTC/0007120/2021	RANJAN KUMAR SWAIN VS MAMINA PATNAIK, DY. DRUGS CONTROLLER (ADMN.)	adv. VS	// 0 //
116	CONTC/0007121/2021	UPENDRA PALEI VS TRILOCHAN MAJHI, COLLECTOR CUM D.M., BHADRAK	ADV. VS	// 0 //
117	CONTC/0007122/2021	SANGRAMJIT NAYAK VS G.MATHI VATHAN, PRINCIPAL SECY., HOUSING AND URBAN DEV. DEPT.	ADV. VS	// 0 //
118	CONTC/0007123/2021	PRASANTA KUMAR SAMAL VS DEO RANJAN SINGH, IAS	ADV. VS	// 0 //
119	CONTC/0007124/2021	AJIT KUMAR BEHURA VS ASHOK KUMAR KALUATAM MEENA, I.A.S.	adv. VS	// 0 //
120	CONTC/0007125/2021	RAMESH CHANDRA MAHANTA VS PROF. (DR.) ANTARYAMI MISHRA	ADV. VS	// 0 //
121	CONTC/0007126/2021	DILLIP KUMAR BADAPANDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
122	CONTC/0007127/2021	DR. SAHADEV SWAIN VS SASWAT MISHRA, COMNR. CUM SECY., HIGHER EDU. DEPT.	ADV. VS	// 0 //
123	CONTC/0007128/2021	PRAFULLA KUMAR SAHOO VS BIRANCHI NARAYAN MOHANTY, DIR., ELEMENTYARY EDU.	ADV. VS	// 0 //
124	CONTC/0007129/2021	BRAJENDRA NATH DAS VS BIRANCHI NARAYAN MOHANTY	ADV. VS	// 0 //
125	CONTC/0007130/2021	UMESH KUMAR DASH	SATYABRATA SENAPATI	//

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		VS	VS	()
126	CONTC/0007131/2021	ASHOK KUMAR KALUARAM MEEN, IAS RAHUL MAHAKUD YADAV	SANTANU KUMAR SARANGI	//
		VS	VS	()
127	CONTC/0007132/2021	K.SRINIVASAN,REGIONAL DIRECTOR,CBSE SURENDRA BARIK	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	()
128	CONTC/0007133/2021	ASHIS THAKARE, IAS SAUNA MURMU	ADV.	//
		VS	VS	()
129	CONTC/0007134/2021	ABHAY KUMAR,IPS DINESH KUMAR SETHY	ADV.	//
		VS	VS	()
130	CONTC/0007135/2021	ABHAY KUMAR, I.P.S. BANABASINI JENAMANI	DINESH KUMAR PATRA	//
		VS	VS	()
131	CONTR/0000079/2021	PRADEEP KUMAR SAHOO,TAHASILDAR,BHUBANESWAR KARUNAKAR MOHANTY	RAMANI KANTA PATTANAIAK	//
		VS	VS	/ /0
132	CRLA/0000677/2021	MUKESH KUMAR BHAMOO, I.P.S. SWADHIN PUTY	ASUTOSH TRIPATHY	//
		VS	VS	()
133	CRLA/0000678/2021	STATE OF ODISHA DR.DHRUBA CHARAN NATH	GYANENDRA CHANDRA SWAIN	//
		VS	VS	BALASORE VIGILANCE /17 /1995
134	CRLA/0000679/2021	STATE OF ODISHA(VIG.) GHANSHYAM MOHAPATRA	HEMANT KUMAR MUND	SPECIAL COURT,CUTTACK(Cuttack)
		VS	VS	Confiscation Case/0000002/2019
135	CRLA/0000680/2021	STATE OF ODISHA(VIG.) ASHOK KUMAR SAHU	PRABHAV BEHERA	CUTTACK VIGILANCE /45 /2002
		VS	VS	()
136	CRLA/0000681/2021	STATE OF ODISHA SMRUTIRANJAN MAHARANA	RAKESH KUMAR MALLICK	//
		VS	VS	KEGAON /17 /2015
				()
				//
				HEMGIR /268 /2021
				()

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137	CRLA/0000682/2021	STATE OF ODISHA NABA @ NABA KISHORE DEY VS	PARTHA SARATHI NAYAK VS	// BALASORE TOWN /125 /2013 ()
138	CRLA/0000683/2021	STATE OF ODISHA CHANDAN @ SANA MAJHI VS	MIHIR KANTA RATH VS	// KOTPAD /21 /2015 ()
139	CRLMC/0002427/2021	STATE OF ODISHA RAKESH KUMAR BEHERA VS	ASUTOSH TRIPATHY VS	// INDUASTRIAL,NISA /128 /2016 ()
140	CRLMC/0002428/2021	STATE OF ODISHA ASSEMA BEHERA VS	NIRMAL CHANDRA DAS VS	// / /0 ()
141	CRLMC/0002429/2021	ANSHUMAN BEHERA KRUSHNA CH. BEHERA VS	N.K. LENKA VS	// SARANGADA /27 /2015 ()
142	CRLMC/0002430/2021	STATE OF ODISHA SRINIBASH RAUTRAY @ SRINIBASH ROUT VS	SURYAKANTA DWIBEDI VS	// RANPUR /40 /2004 ()
143	CRLMC/0002431/2021	STATE OF ODISHA RABI NARAYAN PANDA @ DAMI PANDA VS	ANIRUDHA DAS VS	// BASELI SAHI PS /49 /1019 ()
144	CRLMC/0002432/2021	STATE OF ODISHA JASHOBANT BEHERA VS	ANIRUDHA DAS VS	// KHAJURIPADA /60 /2017 ()
145	CRLMC/0002433/2021	STATE OF ODISHA PRAMODA NAYAK VS	ANIRUDHA DAS VS	// MOTANGA /155 /2021 ()
146	CRLMC/0002434/2021	STATE OF ODISHA SATYANARAYAN DIPA @ DIP VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /17 /2017 ()
147	CRLMC/0002435/2021	STATE OF ODISHA DIBAKAR PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	// KODALA /23 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002436/2021	GOURANGA DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KENDRAPARA SADAR /346 /2020 () //
149	CRLMC/0002437/2021	AKHADI @ AKHILA KUMAR BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANAPUR P.S. /122 /2011 () //
150	CRLMC/0002438/2021	SUSHANTA KUMAR SAHOO VS SOMALIKA SAHOO	RANJIT MOHANTY VS	/ /0 () //
151	CRLMC/0002439/2021	NARAYAN PARIDA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /95 /2015 () //
152	CRLMC/0002440/2021	SK. AHMEDULLAH VS STATE OF ODISHA	ARJEET MISHRA VS	JEYPORE TOWN /164 /2016 () //
153	CRLMC/0002441/2021	RATAN BINDANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /125 /2020 () //
154	CRLMC/0002442/2021	BUTI BHATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /125 /2020 () //
155	CRLMC/0002443/2021	NIMAI MAJUMDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /107 /2020 () //
156	CRLMC/0002444/2021	HEMANTA KUMAR KHATUA VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //
157	CRLMC/0002445/2021	KASHIM MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /7 /2018 () //
158	CRLMC/0002446/2021	R.RAMA RAO VS LALU KUMAR BAGH	TUKUNA KUMAR MISHRA VS	/ /0 () //
159	CRLMC/0002447/2021	AMBIKA PRASAD DAS	PRANAB KUMAR SAMANTRAY	BHANJANAGAR /30 /2013

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0002448/2021	STATE OF ODISHA KRUSHNA CHANDRA PARIDA	SIVA SANKAR CHAINI	// BHADRAK RURAL /100 /2020
		VS	VS	()
161	CRLMC/0002449/2021	STATE OF ODISHA GANGADHARA LENKA	SARADA PRASAD DASH	// SINDHOL /21 /2000
		VS	VS	()
162	CRLMC/0002450/2021	STATE OF ODISHA DEEPAK KUMAR MANDAL @ DEEPAK MANDAL	SANTOSH KUMAR MOHANTY	// BALICHANDRAPUR /173 /2014
		VS	VS	()
163	CRLMC/0002451/2021	STATE OF ODISHA DHANU PRADHAN	AMULYA RATNA PANDA	// / /0
		VS	VS	()
164	CRLMC/0002452/2021	STATE OF ODISHA PRASANTA PRUSTY	LAMBODOR ACHARI	// CHAKAPADA PS /13 /2018
		VS	VS	()
165	CRLMC/0002453/2021	STATE OF ODISHA SUMANTA KUMAR JENA	PRAFULLA KUMAR RATH	// JANKIA P.S. /83 /2018
		VS	VS	()
166	CRLMC/0002454/2021	STATE OF ODISHA DIPA @ DEEPAK DAS @ SUJIT KUMAR DAS	SUBHRANSU BHUSAN MOHANTY	// KHURDA P.S. /299 /2019
		VS	VS	()
167	CRLMC/0002455/2021	STATE OF ODISHA DANDAPANI NAHAK	MANORANJAN PADHY	// RAMBHA (KHALLIKOTE) /115 /2005
		VS	VS	()
168	CRLMC/0002456/2021	STATE OF ODISHA GURU SAGARIA	MANORANJAN PADHY	// KUNDRA /93 /2020
		VS	VS	()
169	CRLMC/0002457/2021	STATE OF ODISHA NIRUPAMA MOHAPATRA	H.N.MOHAPATRA	// PARADEEP LOCK /101 /2020
		VS	VS	()
170	CRLMC/0002458/2021	STATE OF ODISHA PANADA DURGA PRASAD	PANCHANAN PANIGRAHI	// BISSAMCUTTACK /102 /2015
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0002459/2021	STATE OF ODISHA LALIE SHAW @ LALIT SHAW VS	B.N.MAHAPATRA VS	// SPL.TASK FORCE /13 /2021 ()
172	CRLMC/0002460/2021	STATE OF ODISHA CHINTAMANI PATTANAYAK VS	R.K.MALLICK VS	// / /0 ()
173	CRLMP/0002155/2021	STATE OF ODISHA PRASHANA JANI VS	ARJUNA CHANDRA BEHERA VS	// TITILAGARH /322 /2021 ()
174	CRLMP/0002156/2021	STATE OF ODISHA SWARNALATA ROUT VS	KSHIROD KUMAR ROUT VS	// / /0 ()
175	CRLMP/0002157/2021	STATE OF ODISHA GUNAMANI SAHU VS	S.MOHANTY VS	// / /0 ()
176	CRLMP/0002158/2021	STATE OF ODISHA SARASWATI SAHOO VS	ARIJEET MISHRA VS	// KENDRAPARA SADAR /572 /2021 ()
177	CRLMP/0002159/2021	STATE OF ODISHA RASHMI REKHA SAHOO VS	AMITAV TRIPATHY VS	// MAHILA P.S.(BBSR) /133 /2021 ()
178	CRLMP/0002160/2021	STATE OF ODISHA JOGI NAIK VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
179	CRLMP/0002161/2021	STATE OF ODISHA KALPANA KUMARI NAYAK VS	SIDHARTH PRASAD DAS VS	// / /0 ()
180	CRLMP/0002162/2021	STATE OF ODISHA JAYADEB DASH VS	ANJAN KUMAR BISWAL VS	// / /0 ()
181	CRLMP/0002163/2021	STATE OF ODISHA BAJIA BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0002164/2021	MINA SETHI VS STATE OF ODISHA	NEPOLEON SAHANI VS	//0 () //
183	CRLMP/0002165/2021	SANJUKTA DASH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	//0 () //
184	CRLMP/0002166/2021	RABINDRA ROUL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
185	CRLMP/0002167/2021	SARITA PRITAM MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
186	CRLMP/0002168/2021	SARAT CHANDRA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
187	CRLMP/0002169/2021	SUDAM POLAI @ PALAI VS STATE OF ODISHA	SALAUDDIN KHAN VS	//0 () //
188	CRLMP/0002170/2021	SARASWATI BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
189	CRLMP/0002171/2021	BHOLANATH BEHERA VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	//0 () //
190	CRLMP/0002172/2021	MAMATA SAMANTARAY VS STATE OF ODISHA	SUJATA JENA VS	AIRPORT /237 /2021 () //
191	CRLMP/0002173/2021	ANASUYA HOTA VS STATE OF ODISHA	MALAYA RANJAN BEHERA VS	//0 () //
192	CRLMP/0002174/2021	BITUNA @ MAHIMANANDA SWAIN VS SASMITA @ RENUBALA MOHANTY	PRAFULLA CHANDRA DAS VS	//0 () //
193	CRLREV/0000481/2021	SANTOSH DANTA	BHABANI SHANKAR DASPARIDA	BINIKA /32 /2003

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	FAO/0000293/2021	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.	PRAMOD KUMAR TRIPATHY	//
		VS	VS	0
		LAGNAJITA LENKA		//
195	FAO/0000294/2021	ANANDA BAIDYA	PRAVAT KUMAR SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
196	FAO/0000295/2021	O.I.C., M/S. CHOLA MANDALAM MS G.I.CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
		MANOJ KUMAR DASH @ MANOJ DASH		//
197	MACA/0000414/2021	SK. REYASAT	BISHNUBRATA SINGH	//
		VS	VS	0
		KHAGESWAR BEHERA		//
198	MACA/0000415/2021	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.	ADAM ALI KHAN	//
		VS	VS	0
		AHALYA ADANARIA		//
199	MACA/0000416/2021	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	ADAM ALI KHAN	//
		VS	VS	0
		SANKARSAN SAHOO		//
200	MATA/0000083/2021	KAMAL LOCHAN RATH	S.K.PRADHAN (3)	//
		VS	VS	0
		ROSALIN MISHRA		//
201	MATA/0000084/2021	SURYAMANI DAS	RABINDRA KUMAR PRUSTY	//
		VS	VS	0
		AMRITA DAS		//
202	RSA/0000145/2021	BINODINI PRADHAN	S.D.DAS	//
		VS	VS	0
		CHATURBHUI SAHU @ CHATURA SAHU		//
203	RVWPET/0000240/2021	SUSHRITA KAND	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		BHAWANIPATNA CENTRAL CO OPERATIVE BANK LTD.		//
204	RVWPET/0000241/2021	SUSHRITA KAND	SHAKTI DATTA TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		BHAWANIPATNA CENTRAL CO OPERATIVE BANK LTD.		//
205	TRP(C)/0000403/2021	SUJATA BISHOYI VS	GYANENDRA KUMAR TRIPATHY VS	// ()
		RABINDRA KUMAR BISHOYI		//
206	TRP(C)/0000404/2021	ARATI NATH VS	RAJESH KUMAR MAHAPATRA VS	// ()
		MANESWAR NATH		//
207	TRP(C)/0000405/2021	SUCHITRA MAHARANA VS	K.C.RAJGURU MOHAPATRA VS	// ()
		ANIL KUMAR MOHARANA		//
208	TRP(C)/0000406/2021	PUJA SAHOO VS	TAPASWINI SINHA VS	// ()
		CHOUDHURY SOUMYA RANJAN SAMAL		//
209	TRP(C)/0000407/2021	DOLLY BARIK VS	BIBHU PRASAD TRIPATHY VS	// ()
		BIKASH CHANDRA BARIK		//
210	TRP(C)/0000408/2021	NANDINI PATJOSHI VS	DINESH KUMAR MOHANTY VS	// ()
		ASHOK KUMAR PANDA		//
211	WA/0000927/2021	SAKTI PRASAD DAS VS	BIBHU PRASAD DAS VS	// ()
		UNION OF INDIA		//
212	WA/0000928/2021	SHAIKH JAVED ALLI VS	SHAKTI DATTA TRIPATHY VS	// ()
		D.F.O., KORAPUT		//
213	WP(C)/0037539/2021	SAMBHU PANIGRAHI VS	AKSHAYA KUMAR PANDEY VS	// ()
		STATE OF ODISHA		//
214	WP(C)/0037540/2021	RAMESHWAR BAG VS	SIDHARTH PRASAD DAS VS	// ()
		STATE OF ODISHA		//
215	WP(C)/0037541/2021	PRACHI RANJAN BARIK VS	SITANSU MOHAN SINGH VS	// ()
		R.T.O., ROURKELA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0037542/2021	NIHARKANTI TRIPATHY VS R.T.O.,CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
217	WP(C)/0037543/2021	NIRANJAN SWAIN VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
218	WP(C)/0037544/2021	AMARESH KUMAR JAYASWAL VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
219	WP(C)/0037545/2021	DEBADUTTA DASH VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
220	WP(C)/0037546/2021	SOUMYA SWADHIN BISOYI VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
221	WP(C)/0037547/2021	RABINDRA NATH MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
222	WP(C)/0037548/2021	JHADESWAR SAHU VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
223	WP(C)/0037549/2021	BANDANA RANI ROY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
224	WP(C)/0037550/2021	SWARNALATA DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
225	WP(C)/0037551/2021	SUSHILA SWAIN @ SHUSILA SWAIN VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
226	WP(C)/0037552/2021	GURWINDER SINGH VS R.T.O.,KEONJHAR	SITANSU MOHAN SINGH VS	// 0 //
227	WP(C)/0037553/2021	GOBINDA BISOI	SITANSU MOHAN SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0037554/2021	R.T.O.,CHANDIKHOLE RAMAKANTA BEHERA	SATRUGHNA DASH (A)	//
		VS	VS	0
229	WP(C)/0037555/2021	STATE OF ODISHA M/S.MAA BHAGABATI FILLING STATION,BBSR	SITANSU MOHAN SINGH	//
		VS	VS	0
230	WP(C)/0037556/2021	R.T.O.,CHANDIKHOLE PRADEEP KUMAR BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
231	WP(C)/0037557/2021	R.T.O.,CHANDIKHOLE SAROJINI PANDA	SITANSU MOHAN SINGH	//
		VS	VS	0
232	WP(C)/0037558/2021	R.T.O.,CHANDIKHOLE BIJAYA KUMAR JENA	GYANA RANJAN SETHI	//
		VS	VS	0
233	WP(C)/0037559/2021	STATE OF ODISHA PRATAP KUMAR MANTRY	SITANSU MOHAN SINGH	//
		VS	VS	0
234	WP(C)/0037560/2021	R.T.O.,BBSR II PRATAP KUMAR MANTRY	SITANSU MOHAN SINGH	//
		VS	VS	0
235	WP(C)/0037561/2021	R.T.O.,CUTTACK NALINI PRAVA RATH	MANOJ KUMAR MOHANTY	//
		VS	VS	0
236	WP(C)/0037562/2021	ICICI BANK LTD. HIRADEI CHALAN	SUKANTA KUMAR MISHRA	//
		VS	VS	0
237	WP(C)/0037563/2021	STATE OF ODISHA BIPIN BIHARI ROUT	SUBHADUTTA ROURTRAY	//
		VS	VS	0
238	WP(C)/0037564/2021	STATE OF ODISHA MANORAMA RANA	SUKANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0037565/2021	STATE OF ODISHA KALAMA DEI JANI VS	SUSHANTA KUMAR MISHRA VS	// // ()
240	WP(C)/0037566/2021	STATE OF ODISHA CATHOLIC BOARD OF EDUCATION, ROURKELA VS	AMIYA KUMAR MISHRA 2 VS	// // ()
241	WP(C)/0037567/2021	STATE OF ODISHA BISHNU CHARAN DAS VS	HEMANTA KUMAR MUND VS	// // ()
242	WP(C)/0037568/2021	STATE OF ODISHA UPENDRA KUMAR SHAW VS	SARATHI JYOTI MOHANTY VS	// // ()
243	WP(C)/0037569/2021	STATE OF ODISHA GHANSHYAM DALMIA VS	BIJAY PANDA VS	// // ()
244	WP(C)/0037570/2021	ASST. COMMNR. OF INCOME TAX,ROURKELA PRASANTA KUMAR BEURIA VS	RAMA KRISHNA BISOI VS	// // ()
245	WP(C)/0037571/2021	STATE OF ODISHA KAMALPAT DALMIA VS	BIJAY PANDA VS	// // ()
246	WP(C)/0037572/2021	ASST. COMMNR. OF INCOME TAX,ROURKELA SANGRAM KESHARI SAHU VS	RAMA KRIAHNA BISOI VS	// // ()
247	WP(C)/0037573/2021	STATE OF ODISHA PRAFULLA KUMAR BEHERA VS	M.R KHATUA VS	// // ()
248	WP(C)/0037574/2021	STATE OF ODISHA M/S.B.R.SPONGE AND POWER LTD. VS	BIJAY PANDA VS	// // ()
249	WP(C)/0037575/2021	ASST. COMMNR. OF INCOME TAX,ROURKELA SUKA @ SUKADEB SAHU VS	BIJAY KUMAR MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0037576/2021	ARCHANA GADODIA VS ASST. COMMNR. OF INCOME TAX,ROURKELA	BIJAY PANDA VS	// 0 //
251	WP(C)/0037577/2021	DEBABRATA DAS VS MANASI ROUT @ DAS	MAHES DAS VS	// 0 //
252	WP(C)/0037578/2021	M/S.B.R.SPONGE AND POWER LTD.,ROURKELA VS ASST. COMMNR. OF INCOME TAX,ROURKELA	BIJAY PANDA VS	// 0 //
253	WP(C)/0037579/2021	ARCHANA GADODIA VS ASST. COMMNR. OF INCOME TAX,ROURKELA	BIJAY PANDA VS	// 0 //
254	WP(C)/0037580/2021	MANAGING COMMITTEE OF HARIHARA VIDYAPITHA VS STATE OF ODISHA	ANANESH PRASAD SAMAL VS	// 0 //
255	WP(C)/0037581/2021	RUCHIMALA PAIKRAY VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
256	WP(C)/0037582/2021	ANUKAMPA KANUNGO VS STATE OF ODISHA	PITAMBAR JENA VS	// 0 //
257	WP(C)/0037583/2021	RABIN CHANDRA SATAPATHY VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
258	WP(C)/0037584/2021	MAA TARA TARINI S.H.G.,KEONJHAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
259	WP(C)/0037585/2021	TANMAYA MANGARAJ VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0037586/2021	SAKUNTALA MAHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
261	WP(C)/0037587/2021	CHINMAYA KUMAR NAYAK	ANANTA NARAYAN PATTANAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0037588/2021	DHIREN NAYAK	SATUGHNA DASH A	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0037589/2021	LAXMIDHAR MISHRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0037590/2021	DHIREN NAYAK	SATRUGHNA DASH A	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0037591/2021	JASHOBANTA SAMAL	LALATENDU SAMAL	//
		VS	VS	0
		ADDL CHIEF SECY. TO GOVT. OF ODISHA		//
266	WP(C)/0037592/2021	BATA KRISHNA PUHAN	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0037593/2021	PRAFULLA KUMAR SAHOO	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0037594/2021	PRAVAT KUMAR ROUT	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0037595/2021	PANKAJ KUMAR YADAV	ABAKASH NANDA	//
		VS	VS	0
		THE TRANSPORT COMMISSIONER, STA,CTC		//
270	WP(C)/0037596/2021	PRATIMA PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		COMMISSIONER, GOVT.OF ORISSA		//
271	WP(C)/0037597/2021	ARABINDA BADAGUCHHIA	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0037598/2021	SASMITA DASH	DINESH KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0037599/2021	STATE OF ODISHA M/S ARYAN INFRASTRUCTURE PVT. LTD.,BBSR VS	ANKITA MUKHERJI VS	// // ()
274	WP(C)/0037600/2021	STATE OF ODISHA BHUBANESWAR DASH VS	UMAKANT SAHOO VS	// // ()
275	WP(C)/0037601/2021	STATE OF ODISHA SNEHALATA BEHERA VS	ANAM CHARAN PANDA VS	// // ()
276	WP(C)/0037602/2021	STATE OF ODISHA SUJATA DAS VS	ANAM CHARAN PANDA VS	// // ()
277	WP(C)/0037603/2021	STATE OF ODISHA PRADIPTA HATI VS	TRILOCHAN BARIK VS	// // ()
278	WP(C)/0037604/2021	STATE OF ODISHA SUVANKAR DAS VS	ANAM CHARAN PANDA VS	// // ()
279	WP(C)/0037605/2021	STATE OF ODISHA GOBINDA CHANDRA SAHOO VS	TRILOCHAN BARIK VS	// // ()
280	WP(C)/0037606/2021	STATE OF ODISHA AKSHAYA KUMAR NAIK VS	BHARAT KUMAR MISHRA VS	// // ()
281	WP(C)/0037607/2021	JOINT SECY. TO GOVT. OF ODISHA,S AND ME DEPT. KAPILA CHARAN KHATUA VS	SABYASACHI MISHRA VS	// // ()
282	WP(C)/0037608/2021	STATE OF ODISHA BRAJENDRA KUMAR MEHER VS	PRASHANTA KUMAR NAYAK VS	// // ()
283	WP(C)/0037609/2021	STATE OF ODISHA PRAKASH KUMAR BARIK VS	SAMIR KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0037610/2021	ATAL BIHARI BHOI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
285	WP(C)/0037611/2021	ARUNDHATI SAMANTARAY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
286	WP(C)/0037612/2021	GYANENDRA KUMAR BISWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
287	WP(C)/0037613/2021	SATYABRATA DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
288	WP(C)/0037614/2021	BHIMASEN SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
289	WP(C)/0037615/2021	GIRISH KUMAR BASANTARAYA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
290	WP(C)/0037616/2021	RAJ KISHOR DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
291	WP(C)/0037617/2021	SURENDRA MALLICK VS STATE OF ODISHA	RASHMI RANJAN DAS VS	// 0 //
292	WP(C)/0037618/2021	SIBARAM MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
293	WP(C)/0037619/2021	BASUDEV SATPATHY VS ODISHA POWER TRANSMISSION CORPORATION LTD.	DEEPALI MAHAPATRA VS	// 0 //
294	WP(C)/0037620/2021	UDAYA NATH LENKA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
295	WP(C)/0037621/2021	BISWANATH NAIK	MOHENDRA KUMAR MOHAPATRO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0037622/2021	PRADEEP KUMAR SAHU	PRABHAT KUMAR PRAHARAJ	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0037623/2021	BIJAYA KUMAR PANDA	BANSHIDHAR BAUG	//
		VS	VS	0
		COLLECTOR, CTC		//
298	WP(C)/0037624/2021	DIPTI RANJAN SAHOO	BUDHADEV ROURAY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0037625/2021	KANCHAN NAYAK	AKSHAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0037626/2021	KAMINI NAIK	BISWAJIT MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0037627/2021	ASHOK KUMAR BEHERA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0037628/2021	RAJESH TEWARI	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0037629/2021	SUKADEV SWAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,CHANDIKHOLE		//
304	WP(C)/0037630/2021	GHANASHYAM MEHER	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,JHARSUGUDA		//
305	WP(C)/0037631/2021	RAJESH TIWARI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,JHARSUGUDA		//
306	WP(C)/0037632/2021	NARENDRA KUMAR PRADHAN	SANJIB MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0037633/2021	STATE OF ODISHA RAJAKISHORE SAHU VS	SANJIB MOHANTY VS	// // ()
308	WP(C)/0037634/2021	STATE OF ODISHA SONI GUPTA VS	AJIT KUMAR SAHOO VS	// // ()
309	WP(C)/0037635/2021	R.T.O., SAMBALPUR GANGADHAR SAHOO VS	SANJIB MOHANTY VS	// // ()
310	WP(C)/0037636/2021	STATE OF ODISHA ODISHA CIVIL LIBERTY FORUM,BBSR VS	MERU SAGAR SAMANTRY VS	// // ()
311	WP(C)/0037637/2021	UNION OF INDIA BINAYAK SWAIN VS	SHIVSANKAR MOHANTY VS	// // ()
312	WP(C)/0037638/2021	STATE OF ODISHA SHIBANI WOMEN SELF HELP GROUP,SUBARNAPUR ANJAN KUMAR BISWAL VS	VS	// // ()
313	WP(C)/0037639/2021	STATE OF ODISHA BULU HARIJON VS	SATYABRATA MOHANTY 1 VS	// // ()
314	WP(C)/0037640/2021	STATE OF ODISHA SUNITA MAHESH VAJIR VS	SOUMENDRA KUMAR NAYAK VS	// // ()
315	WP(C)/0037641/2021	ITO, WARD 1, AAYAKAR BHAWAN, ROURKELA SAMEER AGARWAL VS	SOUMENDRA KUMAR NAYAK VS	// // ()
316	WP(C)/0037642/2021	ITO,WARD 1,ROURKELA BHARATI PODH VS	SUSHANTA KU. JOSHI VS	// // ()
317	WP(C)/0037643/2021	STATE OF ODISHA ARCHANA BANSAL VS	SOUMENDRA KUMAR NAYAK VS	// // ()
		ITO,WARD 3,ROURKELA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0037644/2021	MJR. DR. KALPANA DAS VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
319	WP(C)/0037645/2021	OMMKAR TATWAMASI VS VICE CHAIRMAN,CDA,CUTTACK	SOUENDRA KUMAR NAYAK VS	// 0 //
320	WP(C)/0037646/2021	BALARAM TELI VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	// 0 //
321	WP(C)/0037647/2021	RAJAKISHOR MAHAPATRA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
322	WP(C)/0037648/2021	UMA AGRAWAL VS ITO,WARD 3,ROURKELA	SOUENDRA KUMAR NAYAK VS	// 0 //
323	WP(C)/0037649/2021	JAGAMANI TANDI VS STATE OF ODISHA	BIBHUDATTA PANDA VS	// 0 //
324	WP(C)/0037650/2021	DR.LAMBODAR SAHOO VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
325	WP(C)/0037651/2021	PRIYABRAT SWAIN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
326	WP(C)/0037652/2021	AKSHAYA KUMAR NAYAK VS THE GOVT. OF INDIA	ROHIT RANJAN RAY VS	// 0 //
327	WP(C)/0037653/2021	SALILA KUMARI DASH VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
328	WP(C)/0037654/2021	ALOK RANJAN BALIARSINGH VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
329	WP(C)/0037655/2021	SUDARSAN RAUT	SAMARENDRA KUMAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0037656/2021	DR.BANAMALI DAS	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0037657/2021	SUSANTA KUMAR DAS	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0037658/2021	TAPAN KUMAR MAHAKUD	ROHIT RANJAN RAY	//
		VS	VS	0
		THE GOVT. OF INDIA		//
333	WP(C)/0037659/2021	RAJMOHAN PATRA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0037660/2021	KALANDI CHARAN SWAIN	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0037661/2021	BACHAN SINGH	S.K.SAMAL	//
		VS	VS	0
		EXECUTIVE DIRECTOR, L.I.C. OF INDIA, MUMBAI		//
336	WP(C)/0037662/2021	TRILOCHAN ROUT	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0037663/2021	PRAMILA BEHERA	SISIR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0037664/2021	SUBASH CHANDRA PANDA	SISIR DAS	//
		VS	VS	0
		THE TAHASILDAR, PURI		//
339	WP(C)/0037665/2021	SANTOSH KUMAR GOUDA	SATYABRATA MOHANTY 1	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0037666/2021	MITU KUMAR PANDA	SATYABRATA MOHANTY 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0037667/2021	STATE OF ODISHA AMBIKA PRASAD BHATTA VS	JASHOBANTA DASH VS	// // ()
342	WP(C)/0037668/2021	EE, ANGUL ELECTRICAL DIVISION, TPCODL ANGUL GOPAL KRUSHNA NAIK VS	SATYABRATA MOHANTY 1 VS	// // ()
343	WP(C)/0037669/2021	STATE OF ODISHA RANKANIDHI ACHARYA VS	SATYABRATA MOHANTY 1 VS	// // ()
344	WP(C)/0037670/2021	STATE OF ODISHA DURGA STONE CRUSHER VS	JASHOBANTA DASH VS	// // ()
345	WP(C)/0037671/2021	STATE OF ODISHA LINGARAJ DAKUA VS	SATYABRATA MOHANTY 1 VS	// // ()
346	WP(C)/0037672/2021	STATE OF ODISHA PAWAN KUMAR JAIN VS	SURAJ MOHANTY VS	// // ()
347	WP(C)/0037673/2021	STATE OF ODISHA PRAMOD KUMAR SETHI VS	SATYABRATA MOHANTY 1 VS	// // ()
348	WP(C)/0037674/2021	STATE OF ODISHA SRABANA KUMAR DASH VS	SATYABRATA MOHANTY 1 VS	// // ()
349	WP(C)/0037675/2021	STATE OF ODISHA SMRUTIREKHA JENA VS	K.MOHAMMAD VS	// // ()
350	WP(C)/0037676/2021	SECY., STATE TRANSPORT AUTHORITY, ODISHA SATYANARAYAN PANDA VS	SOUGAT DASH VS	// // ()
351	WP(C)/0037677/2021	AUDITOR GENERAL OF COOP. SOCIETIES,BBSR A.KRUSHNA PRADHAN VS	SADASIVA PATRA 1 VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0037678/2021	NABAGHANA PARIDA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
353	WP(C)/0037679/2021	SRIKANT MISHRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
354	WP(C)/0037680/2021	TRINATH DASH VS PRINCIPAL SECY. TO GOVT.,S AND ME DEPT.	CHITTARANJAN PATTNAIK VS	// 0 //
355	WP(C)/0037681/2021	RAJ KISHORE DAS VS PRINCIPAL SECY., TO GOVT. ST AND SC DEVELOPMENT DEPT.	J.N.JENA VS	// 0 //
356	WP(C)/0037682/2021	TUNA SAHU VS STATE OF ODISHA	USHA RANI BASTIA VS	// 0 //
357	WP(C)/0037683/2021	BHARATI PATRA VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //
358	WP(C)/0037684/2021	SATYABRATA MOHANTA VS UNION OF INDIA	KIRANBALA MAHARANA VS	// 0 //
359	WP(C)/0037685/2021	SWADHIN SENAPATI VS STATE OF ODISHA	USHA RANI BASTIA VS	// 0 //
360	WP(C)/0037686/2021	NARADA SAHOO VS STATE OF ODISHA	USHA RANI BASTIA VS	// 0 //
361	WP(C)/0037687/2021	SUKANTA KUMAR DAS VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
362	WP(C)/0037688/2021	BAITARANI POWER PROJECT PVT. LTD.,KEONJHAR FALGUNI RAJGURU MOHAPATRA VS E.E.(ELECT.),TPOL,KEONJHAR	VS	// 0 //
363	WP(C)/0037689/2021	M/S SPACE SOLAR	BIBEKANANDA BHUYAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		PNB, BALESWAR		//
364	WP(C)/0037690/2021	CHUMAN NAIK	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0037691/2021	DR.DEBASHISH DASH	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0037692/2021	RUDRA PRASANNA MISHRA	SAYANTAN PANDA	//
		VS	VS	0
		UNION OF INDIA		//
367	WP(C)/0037693/2021	SABINA BI	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		R.T.O.,SUNDARGARH		//
368	WP(C)/0037694/2021	AMAR KUMAR MALLIK	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0037695/2021	SMITA SUBUDHI	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		CBIC, NEW DELHI		//
370	WP(C)/0037696/2021	RAVI KUMAR SINGH	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		R.T.O.,SUNDARGARH		//
371	WP(C)/0037697/2021	SABINA BI	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		R.T.O.,JHARSUGUDA		//
372	WP(C)/0037698/2021	JANAKI SUBUDHI	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		CBIC, NEW DELHI		//
373	WP(C)/0037699/2021	SADANANDA BEHERA	P.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0037700/2021	SATYAJIT BRAHMA	ASMIYA RANJAN MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0037701/2021	CHIEF EXECUTIVE, THE URBAN COOP. BANK LTD, CUTTACK SADANANDA BEHERA VS STATE OF ODISHA	P.C.MISHRA VS	// // 0 //
376	WP(C)/0037702/2021	GHANASHYAM SAHOO VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
377	WP(C)/0037703/2021	SUSHAMA NAYAK VS THE COLLECTOR, KHURDA	BIREN SANKAR TRIPATHY VS	// 0 //
378	WP(C)/0037704/2021	BUDU SABAR VS STATE OF ODISHA	SUJAY SHANKAR SINGH DEO VS	// 0 //
379	WP(C)/0037705/2021	PRASANTA KUMAR MALLA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
380	WP(C)/0037706/2021	JAYANTI BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
381	WP(C)/0037707/2021	BHARAT CHANDRA SETHY VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
382	WP(C)/0037708/2021	SAMIR ROUTARAY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
383	WP(C)/0037709/2021	GIRIGOBARDHAN THANAPATI VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// 0 //
384	WP(C)/0037710/2021	SRIKANTA BHUYAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
385	WP(C)/0037711/2021	SURESH BARIK VS ELIVA SAHOO	BISWANATH SWARNAKAR VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0037712/2021	SUBAL KUMAR NAIK @ SUBAL NAYAK VS STATE OF ODISHA	AMIT KUMAR NATH VS	// () //
387	WP(C)/0037713/2021	M/S ROHINI INDUSTRIES VS SUB REGISTER, KHANDAPADA	BIJAYA KUMAR PARIDA 2 VS	// () //
388	WP(C)/0037714/2021	PABITRA MOHAN SWAIN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// () //
389	WP(C)/0037715/2021	ODISHA CIVIL LIBERTY FORUM VS UNION OF INDIA	MERU SAGAR SAMANTRY VS	// () //
390	ABLAPL/0015585/2021	DASARATHI ROUT VS STATE OF ODISHA	S.K.PRADHAN (3) VS	NUAGAON /40 /2020 () //
391	ABLAPL/0015586/2021	BABU BHOLA @ RABINARAYAN BHOLA @ RABI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /7 /2021 () //
392	ABLAPL/0015587/2021	SURESH KUMAR PADHY VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	BERHAMPUR TOWN /223 /2021 () //
393	ABLAPL/0015588/2021	SWADHIN PATRI VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	KENDRAPARA /204 /2021 () //
394	ABLAPL/0015589/2021	ROHIT MHANANDA @ ROHITA MAHANANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SAINTALA /346 /2021 () //
395	ABLAPL/0015590/2021	ROHIT MHANANDA @ ROHITA MAHANANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SAINTALA /345 /2021 () //
396	ABLAPL/0015591/2021	RASHMIREKHA JENA VS STATE OF ODISHA	DEBASIS SAMAL VS	BALASORE SADAR /12 /2018 () //
397	ABLAPL/0015592/2021	BHIKSHUKA JOSHI	SANTOSH KUMAR MOHANTY	PATNAGARH /231 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0015593/2021	SUNAKAR NAYAK	DEEPAK KU SAHOO	MARSHAGHAI /324 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0015594/2021	KATI BANGRA DAS @ KARTIKA CHANDRA DAS	JAGANNATH KAMILA	BASTA /316 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0015595/2021	SAHARUK KHAN @ SARU KHAN @ SAHU	KULDEEP MOHANTY	BALASORE TOWN /274 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0015596/2021	MANOJ KUMAR MOHANTY @ MUNA	SURYAKANTA DWIBEDI	PHULBANI TOWN /195 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0015597/2021	BABAJI BEHERA	ANIRUDHA DAS	NILGIRI /93 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0015598/2021	RANJIT KUMAR SAHOO @ KHOKAN SAHOO	DEEPANKAR VARDWAJ	NAUGAON /117 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0015599/2021	MADHUSUDAN PRADHAN	DEEPAK KUMAR MOHAPATRA	TALABANIA /137 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0015600/2021	PABITRA MOHAN SAHU @ PABITRA PRADHAN	SUSANTA KUMAR SAHU	JUJUMURA /161 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0015601/2021	NILAMADHABA PANDA	SMRUTI RANJAN MOHAPATRA	SIMULIA /182 /2019
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0015602/2021	MANOJ KUMAR CHOUDHURY	PRANAB RANJAN CHHATOI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0015603/2021	SASWAT KUMAR DAS	PARTHA SARATHI NAYAK	BARKOTE /131 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0015604/2021	STATE OF ODISHA SANA MAJHI VS	SUSANTA KUMAR MISHRA VS	// AMBADOLA /52 /2015 ()
410	ABLAPL/0015605/2021	STATE OF ODISHA NILAMANI MAHABHOI VS	AVIRAM PATRA VS	// INFOCITY PS /29 /2021 ()
411	ABLAPL/0015606/2021	STATE OF ODISHA NITYA @ NITYANANDA DEHURY VS	BIRENDRA KU PARDHI VS	// KEONJHAR SADAR /403 /2021 ()
412	ABLAPL/0015607/2021	STATE OF ODISHA BIKASH RANJAN PARIDA VS	AMITAV TRIPATHY VS	// NUAGAON /145 /2021 ()
413	ABLAPL/0015608/2021	STATE OF ODISHA JUGAL KISHORE SAHOO VS	MOHENDRA KUMAR MOHAPATRO VS	// KISHORENGAR /195 /2021 ()
414	ABLAPL/0015609/2021	STATE OF ODISHA ISAN CHANDRA GIRI @ ISHAN GIRI VS	SURYAKANTA DWIBEDI VS	// BHOGRAI /49 /2021 ()
415	ABLAPL/0015610/2021	STATE OF ODISHA SURAJ KUMAR@ SURAJ SETHI VS	AJIT KUMAR SAHOO VS	// BHADRAK RURAL /91 /2021 ()
416	ABLAPL/0015611/2021	STATE OF ODISHA MITU RANJAN ROUT VS	ARIJEET MISHRA VS	// / /0 ()
417	ABLAPL/0015612/2021	STATE OF ODISHA BABAN @ SUDAM JENA VS	ARIJEET MISHRA VS	// JAKHAPURA /204 /2011 ()
418	ABLAPL/0015613/2021	STATE OF ODISHA BARUNA KUMAR NAIK VS	SURESH KUMAR JENA VS	// BANARAPAL /338 /2021 ()
419	ABLAPL/0015614/2021	STATE OF ODISHA ANSUMAN PATNAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// MAHILA PS,SEC-3,ROURKELA /34 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0015615/2021	PRASANTA KUMAR MALIK VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	PATTAMUNDAI /601 /2021 () //
421	ABLAPL/0015616/2021	BASANTI NAIK VS STATE OF ODISHA	AMIYA KUMAR SAHOO VS	TUMUSINGA /145 /2021 () //
422	ABLAPL/0015617/2021	NITYA@ NITYANANDA DEHURY VS STATE OF ODISHA	BIRENDRA KU. PARDHI VS	KEONJHAR SADAR /413 /2021 () //
423	ABLAPL/0015618/2021	PRASANTA KUMAR MAHALIK VS STATE OF ODISHA	ALOK KUMAR DAS VS	SORO /461 /2020 () //
424	ABLAPL/0015619/2021	KISHOR MANDAL VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	KALIMELA /276 /2021 () //
425	ABLAPL/0015620/2021	PRAMOD KUMAR SAMAL VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	BADACHANA /433 /2021 () //
426	ABLAPL/0015621/2021	ADIKANDA PARIDA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /325 /2021 () //
427	ABLAPL/0015622/2021	DR. DWARIKANATH MAHARANA @ DWARIKA MAHARANA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /697 /2021 () //
428	ABLAPL/0015623/2021	PRAHALLAD BISWAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /77 /2021 () //
429	ABLAPL/0015624/2021	MAYADHAR MALLIK VS STATE OF ODISHA	MANAS CHAND VS	GHASIPURA /233 /2021 () //
430	ABLAPL/0015625/2021	ASISH PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	TANGI (KHURDA) /415 /2021 () //
431	ABLAPL/0015626/2021	SAGAR KUMAR MOHANTY	MANAS CHAND	KENDRAPARA /166 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0015627/2021	STATE OF ODISHA KABIRAJ DHARUA	JASHOBANTA DASH	// BELAGARH /26 /2019
		VS	VS	()
433	ABLAPL/0015628/2021	STATE OF ODISHA ASHISH KUMAR MAHARANA	JAYADEBA BEHERA	// GANGAPUR (ASKA) /68 /2021
		VS	VS	()
434	ABLAPL/0015629/2021	STATE OF ODISHA BHAKTAHARI BEHERA	SIVA SANKAR CHAINI	// SIMULIA /212 /2021
		VS	VS	()
435	ABLAPL/0015630/2021	STATE OF ODISHA MURALI MALIK	SAMARENDRA MOHANTY	// DHUSURI /214 /2021
		VS	VS	()
436	ABLAPL/0015631/2021	STATE OF ODISHA MINATI MALIK	SAMARENDRA MOHANTY	// DHUSURI /214 /2021
		VS	VS	()
437	ABLAPL/0015632/2021	STATE OF ODISHA SUMAN TANTI	SAMARENDRA MOHANTY	// KEONJHAR SADAR /375 /2021
		VS	VS	()
438	ABLAPL/0015633/2021	STATE OF ODISHA KALIMUDDIN SAHA	PRAVASH CH. JENA	// TALASARI MARINE /93 /2021
		VS	VS	()
439	ABLAPL/0015634/2021	STATE OF ODISHA BHIMASEN MALIK	SAMARENDRA MOHANTY	// DHUSURI /214 /2021
		VS	VS	()
440	ABLAPL/0015635/2021	STATE OF ODISHA SANGRAM DALEI	JAYADEBA BEHERA	// KHANDAPARA /228 /2020
		VS	VS	()
441	ABLAPL/0015636/2021	STATE OF ODISHA HIMANSHU SEKHAR MISHRA	BIRAJA PRASANNA SATAPATHY	// / /0
		VS	VS	()
442	ABLAPL/0015637/2021	STATE OF ODISHA(EOW) DUKHISYAM SAHU	LAMBODAR ACHARI	// BHANJANAGAR /343 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0015638/2021	STATE OF ODISHA KHIROD KUMAR SAHOO VS	MANOJ KUMAR MALLICK VS	// RAGHUNATHPUR /75 /2011 ()
444	ABLAPL/0015639/2021	STATE OF ODISHA AMIR KHAN VS	SATYA NARAYAN MISHRA (4) VS	// BHANDARIPOKHARI /360 /2021 ()
445	ABLAPL/0015640/2021	STATE OF ODISHA G.AJAYA KUMAR PATRA VS	LAMBODAR ACHARI VS	// DHARAKOT PS /207 /2021 ()
446	ABLAPL/0015641/2021	STATE OF ODISHA GOLA SENA @ GOLA SEN VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /122 /2015 ()
447	ABLAPL/0015642/2021	STATE OF ODISHA BENUDHAR PRADHAN VS	BASANTA KUMAR DAS VS	// SAHADEV KHUNTA /287 /2021 ()
448	ABLAPL/0015643/2021	STATE OF ODISHA ARANYA KUMAR SAMAL VS	DEEPAK KUMAR MOHAPATRA VS	// CUTTACK VIGILANCE /4 /2021 ()
449	ABLAPL/0015644/2021	STATE OF ODISHA(VIG.) MOJAHID KHAN VS	SATYA NARAYAN MISHRA (4) VS	// BHANDARIPOKHARI /360 /2021 ()
450	ABLAPL/0015645/2021	STATE OF ODISHA LALATENDU KESHARI BARIK@ SAROJ VS	BAIBASWATA PANIGRAHI VS	// barpalli /38 /2004 ()
451	ABLAPL/0015646/2021	STATE OF ODISHA BIKRAM@ BIKRAM KESHARI BARIK VS	BAIBASWATA PANIGRAHI VS	// barpalli /80 /2009 ()
452	ABLAPL/0015647/2021	STATE OF ODISHA TULTUL DEBANATH @ DEBNATH VS	DEEPAK MULIA VS	// BALIAPANDA /162 /2021 ()
453	ABLAPL/0015648/2021	STATE OF ODISHA POTUNURU MADHUSUDAN RAO @ P.MADHUSUDHAN RAO VS	NEERAJ SAHANI VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0015649/2021	HARIOM JINDAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	SINAPALI /142 /2019 () //
455	ABLAPL/0015650/2021	RAHAS @ BAURI SAMAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH SADAR /175 /2021 () //
456	ABLAPL/0015651/2021	KAKHNU BAGARTY @ MAKHNU BAGARTY VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /199 /2021 () //
457	ABLAPL/0015652/2021	PRASHANT BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /179 /2021 () //
458	ABLAPL/0015653/2021	MURALIDHAR NAIK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	KANPUR /84 /2021 () //
459	ABLAPL/0015654/2021	MADHAB NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /398 /2021 () //
460	ABLAPL/0015655/2021	DURGA CHARAN HANSDAH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	CAPITAL P.S. /741 /2021 () //
461	ABLAPL/0015656/2021	P. AKASH DORA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	CHANDRASEKHARPUR /413 /2021 () //
462	ABLAPL/0015657/2021	MOHAMMAD SHAHANWHAJ @ MD. SHAHAWAJ VS STATE OF ODISHA	JULU KHANSAMA VS	BIRMITRAPUR /178 /2021 () //
463	ABLAPL/0015658/2021	SINKU HIAL VS STATE OF ODISHA	ANIRUDHA DAS VS	KORAPUT TOWN /277 /2021 () //
464	ABLAPL/0015659/2021	SK.KARIM @ SEKH KARIM VS STATE OF ODISHA(VIG.)	DEEPAK KUMAR MOHAPATRA VS	CUTTACK VIGILANCE /4 /2021 () //
465	ABLAPL/0015660/2021	SANTOSH KUMAR BALIYARSINGH @ SANTOSH KUMAR BALIYARSINGH	ACHYUTANANDA PATTANAIK	CHANDAPUR /150 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0015661/2021	STATE OF ODISHA SUMITRA SETHI	SUJIT KUMAR PATTNAIK	// BHADRAK TOWN /445 /2021
		VS	VS	()
467	ABLAPL/0015662/2021	STATE OF ODISHA RAMAKANTA PADHAN	AMITABH PRADHAN	// //0
		VS	VS	()
468	ABLAPL/0015663/2021	STATE OF ODISHA SOUMYA RANJAN SUKLA	BYOMAKESH TRIPATHY	// //0
		VS	VS	()
469	ABLAPL/0015664/2021	STATE OF ODISHA GURU CHARAN BEHERA	SMRUTI RANJAN ROUT	// NISCHINTAKOILI /155 /2021
		VS	VS	()
470	ABLAPL/0015665/2021	STATE OF ODISHA PREMA@ PREMANANDA ROUTARAY	ACHYUTANANDA PATTANAIAK	// AIR FIELD P.S. /287 /2021
		VS	VS	()
471	ABLAPL/0015666/2021	STATE OF ODISHA BISWANATH DAS	ABHISHEK DASH	// JAGATPUR /385 /2021
		VS	VS	()
472	ABLAPL/0015667/2021	STATE OF ODISHA PRATYUSH KUMAR NAYAK@ PRYUSH NAYAK	LAXMIDHAR MAHAPATRA	// RAJGANGPUR /428 /2021
		VS	VS	()
473	ABLAPL/0015668/2021	STATE OF ODISHA SAROJ KUMAR SAHOO	PANCHANAN PANIGRAHI	// PARJANG /438 /2021
		VS	VS	()
474	WPC(OA)/0000156/2002	STATE OF ODISHA MAYABATI CHOUHAN	M/S AJIT RATH	// //
		VS	VS	()
475	WPC(OA)/0000423/2019	STATE OF ODISHA ASHOK KUMAR PATEL	BHAGABAT PRASAD SAHU	// //
		VS	VS	()
476	WPC(OA)/0000548/2018	STATE OF ODISHA RAMACHANDRA BEHERA	ASHOK PATTNAIK	// //
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WPC(OAC)/0000121/2012	STATE OF ODISHA JAYANTI SAHU VS	K. K. SWAIN VS	// // ()
478	WPC(OAC)/0000122/2012	STATE OF ODISHA RABI CHANDRA BUDEK VS	K.K. SWAIN VS	// // ()
479	WPC(OAC)/0000161/2012	STATE OF ODISHA DR. NIRANJAN ROUT VS	BIRAJA PRASANNA DAS VS	// // ()
480	WPC(OAC)/0000169/2012	STATE OF ODISHA ABHIMANYU NAYAK VS	AJIT RATH VS	// // ()
481	WPC(OAC)/0000170/2012	STATE OF ODISHA DHANESWAR SWAIN VS	AJIT RATH VS	// // ()
482	WPC(OAC)/0000171/2012	STATE OF ODISHA LAXMIDHAR MOHAPATRA VS	AJIT RATH VS	// // ()
483	WPC(OAC)/0000172/2012	STATE OF ODISHA HEMANTA KUMAR MOHAPATRA VS	AJIT RATH VS	// // ()
484	WPC(OAC)/0000217/2012	STATE OF ODISHA ASHOK KUMAR SAHOO VS	M/S P.C ACHARAYA VS	// // ()
485	WPC(OAC)/0000222/2012	STATE OF ODISHA MANMOHAN SWAIN VS	M/S S.N SAHOO VS	// // ()
486	WPC(OAC)/0000225/2012	STATE OF ODISHA JUNUL SAMAD VS	M/S S.B JENA VS	// // ()
487	WPC(OAC)/0000227/2012	STATE OF ODISHA GUHALU KUMBHAR VS STATE OF ODISHA	M/S S.B JENA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WPC(OAC)/0000228/2012	DHRUBA CHARAN PATRA VS STATE OF ODISHA	M/S S.B JENA VS	// 0 //
489	WPC(OAC)/0000229/2012	DILLIP KUMAR PATTNAIK VS STATE OF ODISHA	M/S S.B JENA VS	// 0 //
490	WPC(OAC)/0000230/2012	KAMADEV ROUTARAYA VS STATE OF ODISHA	M/S S.B JENA VS	// 0 //
491	WPC(OAC)/0000232/2012	SUMITRA BEHERA VS STATE OF ODISHA	M/S A.K JENA VS	// 0 //
492	WPC(OAC)/0000277/2012	TUPUN MOHANANDIA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
493	WPC(OAC)/0000278/2012	ALOK PRAKASH ROUT VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //
494	WPC(OAC)/0000279/2012	SUBHAKANTA PARIDA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
495	WPC(OAC)/0000280/2012	NIARANJAN PATTNAIK VS STATE OF ODISHA	K.C. SAHU VS	// 0 //
496	WPC(OAC)/0000281/2012	SRIKANTA KUMAR SAHOO VS STATE OF ODISHA	P.C. ACHARYA VS	// 0 //
497	WPC(OAC)/0000282/2012	BIRENDRA KUMAR PARHI VS STATE OF ODISHA	M/S S.B JENA VS	// 0 //
498	WPC(OAC)/0000286/2012	CHAKRADHAR MISHRA VS STATE OF ODISHA	M/S R.C BEHERA VS	// 0 //
499	WPC(OAC)/0000287/2012	ANSELOM SINGH	M/S SATYABRATA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	WPC(OAC)/0000290/2012	BIJAY KUMAR MOHANTY	M/S UMESH CH. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
501	WPC(OAC)/0000295/2012	SHIVASANKAR ACHARYA	M/S S.B JENA	//
		VS	VS	0
		STATE OF ODISHA		//
502	WPC(OAC)/0000296/2012	CHITRASENA PADHY	M/S S.B JENA	//
		VS	VS	0
		STATE OF ODISHA		//
503	WPC(OAC)/0000297/2012	SHRI KHALLI NAYAK	M/S L.PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
504	WPC(OAC)/0000305/2012	KANAKLATA GIGRAS	M/S K.RAY	//
		VS	VS	0
		STATE OF ODISHA		//
505	WPC(OAC)/0000310/2012	KRUSHNA CHANDRA NAYAK	M/S S. MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
506	WPC(OAC)/0000311/2012	NIRANJAN NAYAK	M/S S.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
507	WPC(OAC)/0000313/2012	RUTA RANI JENA	M/S M.R MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
508	WPC(OAC)/0000315/2012	PRASANT KUMAR PADHY	M/S M.K KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPC(OAC)/0000319/2012	DINABANDHU MUDULI	M/S R.K PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
510	WPC(OAC)/0000321/2012	JYOTI RANJAN PRADHAN	M/S M.K KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WPC(OAC)/0000322/2012	STATE OF ODISHA NILAMANI MEHER VS	M/S K.R MOHAPATRA VS	// // ()
512	WPC(OAC)/0000325/2012	STATE OF ODISHA SATYARANJAN SINGH VS	M/S S.B JENA VS	// // ()
513	WPC(OAC)/0000328/2012	STATE OF ODISHA SANDHYARANI MISHRA VS	M/S H.P RATH VS	// // ()
514	WPC(OAC)/0000329/2012	STATE OF ODISHA RANJURANI PATTNAYAK VS	M/S H.P RATH VS	// // ()
515	WPC(OAC)/0000330/2012	STATE OF ODISHA ULLASH CHANDRA MALLIK VS	M/S K.K SWAIN VS	// // ()
516	WPC(OAC)/0000331/2012	STATE OF ODISHA ANIL KUMAR PATNAIK VS	M/S S.B JENA VS	// // ()
517	WPC(OAC)/0000404/2012	STATE OF ODISHA BANAMALI RANA VS	SUBRAT KUMAR DAS VS	// // ()
518	WPC(OAC)/0000410/2012	STATE OF ODISHA SANDHYARANI MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
519	WPC(OAC)/0000411/2012	STATE OF ODISHA BALUNKESWAR DASH VS	B.S. MISHRA 2 VS	// // ()
520	WPC(OAC)/0000413/2012	STATE OF ODISHA SURYA CHANDRA DAS VS	PREM KUMAR PATNAIK VS	// // ()
521	WPC(OAC)/0000414/2012	STATE OF ODISHA PRAMOD KUMAR SATAPATHY VS STATE OF ODISHA	LAXMAN PRADHAN VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WPC(OAC)/0000416/2012	MADHUSUDAN GHADEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
523	WPC(OAC)/0000420/2012	KESHAB CHANDRA DASH VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
524	WPC(OAC)/0000428/2012	BHAGIRATHI JENA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
525	WPC(OAC)/0000435/2012	SUJATA DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
526	WPC(OAC)/0000436/2012	NIRMAL CHANDRA NAYAK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
527	WPC(OAC)/0000438/2012	BISHNU BARIK VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //
528	WPC(OAC)/0000446/2012	MOHAMMED ASLAM VS STATE OF ODISHA	MIRRA GHOSE VS	// 0 //
529	WPC(OAC)/0000447/2012	MOHAMMAD ASLAM VS STATE OF ODISHA	MIRRA GHOSE VS	// 0 //
530	WPC(OAC)/0000448/2012	MINATI NAYAK VS STATE OF ODISHA	N.R. TRIPATHY VS	// 0 //
531	WPC(OAC)/0000457/2012	DHANURJAYA BAIRAGI VS STATE OF ODISHA	DILIP KUMAR PATNAIK VS	// 0 //
532	WPC(OAC)/0000470/2012	GONDARAM KHAMARI VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	// 0 //
533	WPC(OAC)/0000473/2012	JITENDRA KUMAR BHOI	SANTOSH KUMAR NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
534	WPC(OAC)/0000474/2012	BHARAT LAHAJAL	SANTOSH KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
535	WPC(OAC)/0000480/2012	HANANIO LIMA	RAM CHANDRA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
536	WPC(OAC)/0000488/2012	LOHIT KUMAR RATH	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
537	WPC(OAC)/0000576/2012	RABI NARAYAN MOHANTY	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OAC)/0000577/2012	SARAT KUMAR SAMANTRAY	M/S PRASANNA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
539	WPC(OAC)/0000579/2012	MINAKHI PATNAIK	M/S PRASANTA KU. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
540	WPC(OAC)/0000581/2012	YOSHODA KHANDEITARAY	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
541	WPC(OAC)/0000582/2012	SAILABALA MOHAPATRA	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
542	WPC(OAC)/0000596/2012	ARUN KUMAR MISHRA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
543	WPC(OAC)/0000598/2012	DILLIP KERKETA	DILLIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
544	WPC(OAC)/0000599/2012	MARKAND NAIK	PRASANNA KUMAR NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WPC(OAC)/0000603/2012	STATE OF ODISHA NARASINGHA CHARAN NAYAK VS	BASANTA KUMAR BARIK VS	// // ()
546	WPC(OAC)/0000607/2012	STATE OF ODISHA DEBASISH DUTTA VS	MANOJ KUMAR KHUNTIA VS	// // ()
547	WPC(OAC)/0000611/2012	STATE OF ODISHA SESHADEV SAHU VS	SANJEEB MOHANTY VS	// // ()
548	WPC(OAC)/0000612/2012	STATE OF ODISHA BIDYUT RANJAN BEHERA VS	SANJEEV UDGATA VS	// // ()
549	WPC(OAC)/0000619/2012	PRINCIPAL, CHIEF CONSERVATOR OF FOREST DILLIP KUMAR PUROHIT VS	SIDDHARTHA PRASAD MISHRA VS	// // ()
550	WPC(OAC)/0000620/2012	STATE OF ODISHA BHOGILAL MUNDA VS	SIDDHARTH PARASAD MISHRA VS	// // ()
551	WPC(OAC)/0000622/2012	STATE OF ODISHA KULAMANI BISARAD VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
552	WPC(OAC)/0000623/2012	STATE OF ODISHA TAPASWINI PARIDA VS	K.N.PARIDA VS	// // ()
553	WPC(OAC)/0000629/2012	STATE OF ODISHA DHIRENDRA KUMAR HOTA VS	DHULIRAM PATTANAYAK VS	// // ()
554	WPC(OAC)/0000698/2012	STATE OF ODISHA SATYABRATA MOHANTY VS	M/S S.B JENA VS	// // ()
555	WPC(OAC)/0000701/2012	STATE OF ODISHA RABINDRANATH BRAHMA VS	M/S D. ROUSTRAY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	WPC(OAC)/0000725/2012	SAYED DAULAT ALI VS STATE OF ODISHA	M/S NIRANJAN PANDA VS	// 0 //
557	WPC(OAC)/0000727/2012	BANAJ KUMARI PANDA VS STATE OF ODISHA	M/S R.N MISHRA VS	// 0 //
558	WPC(OAC)/0000729/2012	KASINATH SAHU VS STATE OF ODISHA	M/S LAXMAN PRADHAN VS	// 0 //
559	WPC(OAC)/0000732/2012	DAMODAR SWAIN VS STATE OF ODISHA	M/S K.K SWAIN VS	// 0 //
560	WPC(OAC)/0000734/2012	TAPAN KUMAR NAYAK VS STATE OF ODISHA	M/S ARJUN CHARAN BEHERA VS	// 0 //
561	WPC(OAC)/0000739/2012	DRAWINDER SINGH VS STATE OF ODISHA	M/S S.C PUSPALAK VS	// 0 //
562	WPC(OAC)/0000743/2012	DURGA CHARAN CHOUDHURY VS STATE OF ODISHA	M/S AGASTI KANUNGO VS	// 0 //
563	WPC(OAC)/0000751/2016	SUDHANSU KUMAR PRADHAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
564	WPC(OAC)/0000807/2012	BISWARANJAN JENA VS STATE OF ODISHA	M/S SAROJ KU. SWAIN VS	// 0 //
565	WPC(OAC)/0000814/2012	ANITA DEBANATH VS STATE OF ODISHA	M/S A.K. BISWAL VS	// 0 //
566	WPC(OAC)/0000817/2012	SRIDHAR MOHAPATRA VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
567	WPC(OAC)/0000819/2012	PURUSHOTTAM BACHHA	M/S D.R. SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/11/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
568	WPC(OAC)/0000820/2012	SAILENDRANATH KANUNGO	M/S SAROJ KU. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
569	WPC(OAC)/0000823/2012	SMT. SHANTILATA TRIPATHY	M/S HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
570	WPC(OAC)/0000826/2012	MAHENDRA KUMAR MALLICK	M/S PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
571	WPC(OAC)/0000827/2012	RABINDRA KUMAR DAS	M/S DILLIP RAY	//
		VS	VS	0
		STATE OF ODISHA		//
572	WPC(OAC)/0000832/2012	PRATAP CHANDRA MOHANTY	M/S J.K. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
573	WPC(OAC)/0000902/2012	NIRANJAN OJHA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
574	WPC(OAC)/0000903/2012	ANIMA TIRKEY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
575	WPC(OAC)/0000904/2012	SUPRIYA MOHAPATRA	J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
576	WPC(OAC)/0000906/2012	KANTA PRASAD CHANDRAKAR	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
577	WPC(OAC)/0000917/2012	MAHADEV DEHURI	S.K.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
578	WPC(OAC)/0000958/2012	SUSANTA KUMAR DASH	BIMBISAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	WPC(OAC)/0000959/2012	STATE OF ODISHA KARTIKA CHANDRA SAHU VS	BIMBISAR DASH VS	// // 0
580	WPC(OAC)/0000960/2012	STATE OF ODISHA GYANARANJAN GIRI VS	BIMBISAR DASH VS	// // 0
581	WPC(OAC)/0000961/2012	STATE OF ODISHA GUNADHAR PRAMANIK@PARMANIK VS	BIMBISAR DASH VS	// // 0
582	WPC(OAC)/0000964/2012	STATE OF ODISHA RAMESH CHANDRA ROUSTRAY VS	SASHIBHUSAN JENA VS	// // 0
583	WPC(OAC)/0000968/2012	STATE OF ODISHA PREMANANDA BEHERA VS	DEBENDRA KUMAR SAHOO VS	// // 0
584	WPC(OAC)/0000971/2012	STATE OF ODISHA SANJEEB KUMAR PANIGRAHI VS	JAYANTA KUMAR RATH VS	// // 0
585	WPC(OAC)/0000972/2012	STATE OF ODISHA BISWANATH DAS VS	JAYANT KUMAR RATH VS	// // 0
586	WPC(OAC)/0000973/2012	STATE OF ODISHA PITABASA PADHI VS	JAYANTA KUMAR RATH VS	// // 0
587	WPC(OAC)/0000975/2012	STATE OF ODISHA RAMESH CHANDRA PANDA VS	BISWABIHARI MOHANTY VS	// // 0
588	WPC(OAC)/0000976/2012	STATE OF ODISHA BAIPURA DEEP VS	S.K.NAYAK VS	// // 0
589	WPC(OAC)/0000978/2012	STATE OF ODISHA J.KRISHNA RAO VS	SADASIVA PATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	WPC(OAC)/0000979/2012	NILADRI NAIK VS STATE OF ODISHA	G.S.NAMTOAR VS	// 0 //
591	WPC(OAC)/0000980/2012	PRAJWAL KUMAR BASA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
592	WPC(OAC)/0000981/2012	RATNAKAR SAHU VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
593	WPC(OAC)/0000982/2012	PRASANTA KUMAR LENKA VS STATE OF ODISHA	BIMBISAR DASDH VS	// 0 //
594	WPC(OAC)/0000983/2012	SUSHILA MOHANTA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
595	WPC(OAC)/0000984/2012	BIBEKANANDA RAJ VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
596	WPC(OAC)/0000986/2012	MALAYA KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
597	WPC(OAC)/0000987/2012	SUVENDU SEKHAR PANDA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
598	WPC(OAC)/0000992/2012	SRIRAM GURU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
599	WPC(OAC)/0000993/2012	DR.NARAYAN PRASAD MOHANTY VS STATE OF ODISHA	D.ROUTRAY VS	// 0 //
600	WPC(OAC)/0000994/2012	SRABAN KUMAR BALIARSINGH VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
601	WPC(OAC)/0000997/2012	SINMAYEE DEVI	MANOJ KUMAR KHUNTIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
602	WPC(OAC)/0000998/2012	DHANANJAYA NAYAK	GOUTAM CH, ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
603	WPC(OAC)/0000999/2012	CHIITTARANJAN MISHRA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
604	WPC(OAC)/0001000/2012	HRUDANANDA SAHOO	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
605	WPC(OAC)/0001001/2012	KAILSH CHANDRA BEHERA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
606	WPC(OAC)/0001003/2012	PRAKASH CHANDRA DEHURY	TUTU PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
607	WPC(OAC)/0001031/2012	SANTOSH KUMAR PATNAIK	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
608	WPC(OAC)/0001033/2012	SURENDRA SAHOO	B.S.MIHRA(2)	//
		VS	VS	0
		STATE OF ODISHA		//
609	WPC(OAC)/0001042/2012	BHANJA KISHORE NAYAK	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
610	WPC(OAC)/0001043/2012	SUKESH CHANDRA MAHANTA	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
611	WPC(OAC)/0001044/2012	PARAMESWAR MOHANTY	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
612	WPC(OAC)/0001048/2012	SUDHAKAR PATNAIK	J.K.KHANDAYATRAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	WPC(OAC)/0001050/2012	STATE OF ODISHA LAXMIDHAR SAHU VS	SWETALENA DAS VS	// // 0
614	WPC(OAC)/0001053/2012	STATE OF ODISHA NALINI KANTA SWAIN VS	S.N.SHARMA VS	// // 0
615	WPC(OAC)/0001054/2012	STATE OF ODISHA SUJATA MAHARANA VS	MANOJ KUMAR PATI VS	// // 0
616	WPC(OAC)/0001055/2012	STATE OF ODISHA PRAFULLA KUMAR CHAKRA VS	HARA PRASAD RATH VS	// // 0
617	WPC(OAC)/0001056/2012	STATE OF ODISHA PADMINI SAHOO VS	HARA PRASAD RATH VS	// // 0
618	WPC(OAC)/0001060/2012	STATE OF ODISHA SATYANARAYAN MAJHI VS	PRASHANTA KUMAR NAYAK VS	// // 0
619	WPC(OAC)/0001062/2012	STATE OF ODISHA PRAFULLA KUMAR BEHERA VS	BISWABIHARI MOHANTY VS	// // 0
620	WPC(OAC)/0001063/2012	STATE OF ODISHA RAM KUMAR NAIK VS	LAXMAN PRADHAN VS	// // 0
621	WPC(OAC)/0001066/2012	STATE OF ODISHA RABINARAYAN SAMAL VS	PURUSOTTAM CHULI VS	// // 0
622	WPC(OAC)/0001067/2012	STATE OF ODISHA NIRANJAN MISHRA VS	CHITTARANJAN NANDA VS	// // 0
623	WPC(OAC)/0001069/2012	DIRECTOR TECHNICAL EDUCATION ABHAYA PANJARA SAHOO VS	BISWABIHARI MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	WPC(OAC)/0001071/2012	MUCHIRAM MAJHI VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
625	WPC(OAC)/0001072/2012	BINOD KUMAR DASH VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
626	WPC(OAC)/0001078/2012	BALARAM SAGAR VS STATE OF ODISHA	PRAVAT KUMAR PADHI VS	// 0 //
627	WPC(OAC)/0001080/2012	TIRTHANANADA MOHANTY VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
628	WPC(OAC)/0001081/2012	B.PRAKASH CHANDRA PATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
629	WPC(OAC)/0001094/2012	RANJUBALA MOHARANA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
630	WPC(OAC)/0001095/2012	SMRUTIMAYEE DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
631	WPC(OAC)/0001097/2012	GIRIJA SANKAR PADHY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
632	WPC(OAC)/0001098/2012	PRADEEP KUMAR PANIGRAHI VS STATE OF ODISHA	S.K.SWAIN VS	// 0 //
633	WPC(OAC)/0001099/2012	BINAYEETA SAMANTASINGAR VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	// 0 //
634	WPC(OAC)/0001100/2012	PRATIMA NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
635	WPC(OAC)/0001121/2012	BISHNU CHARAN JENA	SATYAJIT BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
636	WPC(OAC)/0001124/2012	KESHABA PATEL	SARBESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
637	WPC(OAC)/0001142/2012	ASIT KUMAR MOHANTY	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
638	WPC(OAC)/0001144/2012	PRATIMA PATRA	J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
639	WPC(OAC)/0001147/2012	RAMA CHANDRA SAHU	M/S DAYANIDHI LENKA	//
		VS	VS	0
		PRINCIPAL-SECY. TO GOVT.,WATER RESOURCES DEPT, ORISSA		//
640	WPC(OAC)/0001160/2012	SARASWATI PATRA	M/S U.R. JENA	//
		VS	VS	0
		CHIEF-SECY. TO GOVT.WORKS DEPT.SECY. BUILDING		//
641	WPC(OAC)/0001162/2012	SHRI PRAVAKARA SWAIN	M/S D.S.MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
642	WPC(OAC)/0001193/2017	NARENDRA KUMAR PATEL	PRAFULLA KUMAR KAR	//
		VS	VS	0
		STATE OF ODISHA		//
643	WPC(OAC)/0001203/2012	RAGHAB NAIK	M/S RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
644	WPC(OAC)/0001204/2012	MINU PADHI	M/S RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
645	WPC(OAC)/0001205/2012	ADHAR KUMAR MOHANTY	M/S RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
646	WPC(OAC)/0001206/2012	SANTIBHUSAN CHAKRABARTY	M/S RAMESH CHANDRA SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
647	WPC(OAC)/0001207/2012	STATE OF ODISHA BASUDEV LENKA VS	M/S RAMESH CHANDRA SWAIN VS	// // ()
648	WPC(OAC)/0001208/2012	STATE OF ODISHA KAMAL KUMAR ROUT VS	M/S RAMESH CHANDRA SWAIN VS	// // ()
649	WPC(OAC)/0001282/2012	STATE OF ODISHA MANAS RANJAN SINGH VS	M/S SANJEEV UDGATA VS	// // ()
650	WPC(OAC)/0001285/2012	STATE OF ODISHA ASHALATA BISWAL VS	M/S K.K SWAIN VS	// // ()
651	WPC(OAC)/0001287/2012	STATE OF ODISHA BRAJA KISHORE DAS VS	M/SL.K. MOHANTY VS	// // ()
652	WPC(OAC)/0001288/2012	STATE OF ODISHA SAKUNTALA JENA VS	M/S ASHOK KUMAR SARANGI VS	// // ()
653	WPC(OAC)/0001292/2012	STATE OF ODISHA ASHOK KUMAR NANDA VS	M/S D.R PATTANAYAK VS	// // ()
654	WPC(OAC)/0001294/2012	STATE OF ODISHA MAHENDRA KUMAR DASH VS	M/S MANOJ KUMAR KHNTIA VS	// // ()
655	WPC(OAC)/0001298/2012	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	M/S MANAS RANJAN SATPATHY VS	// // ()
656	WPC(OAC)/0001305/2012	STATE OF ODISHA DIBYASINGH DIGAL VS	M/S B.B. PATANAİK VS	// // ()
657	WPC(OAC)/0001307/2012	STATE OF ODISHA BHAGYASHREE SENAPATI VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
658	WPC(OAC)/0001319/2012	SRIDHAR SAHOO VS STATE OF ODISHA	M/S RAMESH CHANDRA SWAIN VS	// 0 //
659	WPC(OAC)/0001320/2012	ANADI CHARAN PRADHAN VS STATE OF ODISHA	M/S RAMESH CHANDRA SWAIN VS	// 0 //
660	WPC(OAC)/0001323/2012	SURESH CH. BARAL VS STATE OF ODISHA	M/S RAMESH CHANDRA SWAIN VS	// 0 //
661	WPC(OAC)/0001325/2012	SUKANTA KISHORE JENA VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
662	WPC(OAC)/0001333/2012	NAYAN PATI VS STATE OF ODISHA	M/S ASIM AMITAV DAS VS	// 0 //
663	WPC(OAC)/0001334/2012	SOUDAMINI NAIK VS STATE OF ODISHA	M/S DILLP KUMAR MOHANTY VS	// 0 //
664	WPC(OAC)/0001335/2012	RAMA CHANDRA ROUT VS STATE OF ODISHA	M/S SUJATA JENA VS	// 0 //
665	WPC(OAC)/0001336/2012	SHYAM SUNDAR SINGH VS STATE OF ODISHA	M/SB PRAFULLA KUMAR RATH VS	// 0 //
666	WPC(OAC)/0001338/2012	HAREKRUSHNA MAHANTA VS STATE OF ODISHA	M/S G.S NAMTOAR VS	// 0 //
667	WPC(OAC)/0001341/2012	ANANDA CHANDRA DAS VS STATE OF ODISHA	M/S BISWAJIT MOHANTY VS	// 0 //
668	WPC(OAC)/0001343/2012	BRAJA BIHARI BEHERA VS STATE OF ODISHA	M/S PRAFULLA KUMAR .OHAPATRA VS	// 0 //
669	WPC(OAC)/0001344/2012	SUJATA MOHANTY	M/S SHASHI BHUSAN JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
670	WPC(OAC)/0001350/2012	KAILASH CHANDRA BEHERA	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
671	WPC(OAC)/0001351/2012	NEELO BISOI	M/S SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
672	WPC(OAC)/0001354/2012	RAMESH CHANDRA PATEL	M/S P. PRIYAMBADA	//
		VS	VS	0
		STATE OF ODISHA		//
673	WPC(OAC)/0001362/2012	LALA GOURIBALA CHAND	M/S DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
674	WPC(OAC)/0001366/2012	SANTOSINI MISHRA	M/S PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
675	WPC(OAC)/0001374/2012	SANTOSH KUMAR MALLIK	M/S L.K. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
676	WPC(OAC)/0001375/2012	SAMBHUNATH ROUT	M/S BASUDEV PUJARI	//
		VS	VS	0
		STATE OF ODISHA		//
677	WPC(OAC)/0001380/2012	DR. DEEPAK KUMAR SATAPATHY	M/S D.K. PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
678	WPC(OAC)/0001381/2012	SUSHIL CHANDRA MAHARANA	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
679	WPC(OAC)/0001382/2012	PRADEEP KUMAR PATRA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
680	WPC(OAC)/0001383/2012	SANTOSH KUMAR DHAL	M/S SASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
681	WPC(OAC)/0001384/2012	STATE OF ODISHA SURENDRA KUMAR DAS VS	M/S SHASHIBHUSAN JENA VS	// // ()
682	WPC(OAC)/0001386/2012	STATE OF ODISHA DUKHIRAM PANIGRAHI VS	M/S SHASHIBHUSAN JENA VS	// // ()
683	WPC(OAC)/0001387/2012	STATE OF ODISHA SUBODH KUMAR JENA VS	M/S SASHI BHUSAN JENA VS	// // ()
684	WPC(OAC)/0001388/2012	STATE OF ODISHA MAKAARANDA PRUSTY VS	M/S SASHI BHUSAN JENA VS	// // ()
685	WPC(OAC)/0001389/2012	STATE OF ODISHA SACHIKANTA BEHERA VS	M/S SHASHIBHUSAN JENA VS	// // ()
686	WPC(OAC)/0001390/2012	STATE OF ODISHA SUSHIL KUMAR SAHU VS	M/S SHASHI BHUSAN JENA VS	// // ()
687	WPC(OAC)/0001393/2012	STATE OF ODISHA SURESH CHANDRA SAMAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
688	WPC(OAC)/0001394/2012	STATE OF ODISHA SAUDAMINI MISHRA VS	M/S MANOJ KUMAR KHUNTIA VS	// // ()
689	WPC(OAC)/0001395/2012	STATE OF ODISHA JANMA KISAN VS	DURGA PRASAD NANDA VS	// // ()
690	WPC(OAC)/0001398/2012	STATE OF ODISHA JAGANNATH BARIK VS	M/S K.K.SWAIN VS	// // ()
691	WPC(OAC)/0001413/2012	STATE OF ODISHA MARKANDA SETH VS STATE OF ODISHA	M/S NIRANJAN PRASAD PATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
692	WPC(OAC)/0001416/2012	BASANTA KUMAR DAS VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
693	WPC(OAC)/0001418/2012	RAJ KISHORE SAHU VS STATE OF ODISHA	NARA SUNDAR PANDA VS	// 0 //
694	WPC(OAC)/0001419/2012	SAROJ KUMAR ACHARYA VS STATE OF ODISHA	N.S PANDA VS	// 0 //
695	WPC(OAC)/0001420/2012	JAGANNATH SAMAL VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
696	WPC(OAC)/0001421/2012	RABINDRA NATH MAHALI VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
697	WPC(OAC)/0001422/2012	RAJ KISHORE SAHU VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
698	WPC(OAC)/0001425/2012	NABANITA SINGH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
699	WPC(OAC)/0001438/2012	SADASIVA NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
700	WPC(OAC)/0001439/2017	NARENDRA KUMAR PATEL VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
701	WPC(OAC)/0001439/2012	GUNAKAR JENA VS STATE OF ODISHA	ARUNA KUMAR ACHARYA VS	// 0 //
702	WPC(OAC)/0001441/2012	TRINATH PANIGRAHI VS STATE OF ODISHA	BISWABHIHARI MOHANTY VS	// 0 //
703	WPC(OAC)/0001444/2012	GURU CHARAN SWAIN	PANCHANAN SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
704	WPC(OAC)/0001457/2012	PABITRA KUMAR MOHARANA	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
705	WPC(OAC)/0001458/2012	BASIDA BEGUM	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
706	WPC(OAC)/0001461/2012	SANTOSH KUMAR PARICHHA	B.P.SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
707	WPC(OAC)/0001462/2012	KALI CHARAN BEHERA	B.P.SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
708	WPC(OAC)/0001577/2012	ALEKHA CHANDRA PRUSTY	DILIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
709	WPC(OAC)/0001586/2012	SRIDHAR KUMAR RAY	M/S J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
710	WPC(OAC)/0001593/2012	MENAKA MANJARI ROUT	M/S J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
711	WPC(OAC)/0001594/2012	NARAYAN ROUT	M/S J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
712	WPC(OAC)/0001595/2012	PRADEEP KUMAR SWAIN	M/S J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
713	WPC(OAC)/0001596/2012	SUDHANUBALA DAS	J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
714	WPC(OAC)/0001597/2012	BASANTI DAS	M/S J.K.LENKA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
715	WPC(OAC)/0001598/2012	STATE OF ODISHA BISWAMBAR RATH VS	M/S J.K.LENKA VS	// // ()
716	WPC(OAC)/0001602/2012	STATE OF ODISHA BAIKUNTHANATH SAHOO VS	M/S J.K.LENKA VS	// // ()
717	WPC(OAC)/0001603/2012	STATE OF ODISHA GAYADHAR ROUT VS	M/S J.K.LENKA VS	// // ()
718	WPC(OAC)/0001604/2012	STATE OF ODISHA JEEBANANANDA MAHARANA VS	M/S J.K.LENKA VS	// // ()
719	WPC(OAC)/0001632/2012	STATE OF ODISHA KIRTATAN BIHARI MOHANTA VS	M/S SIBA PRASAD SWAIN VS	// // ()
720	WPC(OAC)/0001634/2012	STATE OF ORISSA SANTOSH KUMAR MISHRA VS	M/S BIJAYA KUMAR BEHERA VS	// // ()
721	WPC(OAC)/0001635/2012	REVENUE AND DISASTER MANAGEMENT,SECRETARIAT BUILDING,BBSR JOGENDRA DEBATA VS	BIJAYA KUMAR BEHERA VS	// // ()
722	WPC(OAC)/0001636/2012	STATE OF ODISHA PATITAPABAN PARAMANIK VS	BIJAYA KUMAR BEHERA VS	// // ()
723	WPC(OAC)/0001637/2012	STATE OF ODISHA SANSARI MOHAPATRA VS	BIJAYA KUMAR BEHERA VS	// // ()
724	WPC(OAC)/0001638/2012	STATE OF ODISHA PATITAPABAN NAYAK VS	BIJAYA KUMAR BEHERA VS	// // ()
725	WPC(OAC)/0001652/2012	STATE OF ODISHA KISHORE CHANDRA NAYAK VS STATE OF ORISSA	M/S BIJAYA KUMAR BEHERA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
726	WPC(OAC)/0001673/2012	RASHMIRANJAN BISWAL VS STATE OF ORISSA	M/S DR.ASHOK KUMAR MOHAPATRA VS	// 0 //
727	WPC(OAC)/0001674/2012	BHANUMATI NAYAK VS STATE OF ORISSA	M/S DR.ASHOK KUMAR MOHAPATRA VS	// 0 //
728	WPC(OAC)/0001676/2012	DR.ANSHUPRAKASH NAIK VS STATE OF ORISSA	M/S ABHIRAM SWAIN VS	// 0 //
729	WPC(OAC)/0001677/2012	DEBENDRA NATH SHEE VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
730	WPC(OAC)/0001705/2012	BAIDYANATH MISHRA VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
731	WPC(OAC)/0001712/2012	RAMANATH LAMTA VS STATE OF ODISHA	M/S SAUBHAGYA KUMAR SAMAL VS	// 0 //
732	WPC(OAC)/0001713/2012	PITABAS SWAIN VS STATE OF ODISHA	M/S BASUDEV MISHRA VS	// 0 //
733	WPC(OAC)/0001715/2012	ARTATRANA MISHRA VS STATE OF ODISHA	M/S BASUDEV MISHRA VS	// 0 //
734	WPC(OAC)/0001716/2012	DUKHISHYAM MISHRA VS STATE OF ODISHA	M/S BASUDEV MISHRA VS	// 0 //
735	WPC(OAC)/0001717/2012	KRUSHNA CHANDRA @ KRUSHNA TAKRI VS STATE OF ODISHA	M/S BASUDEV MISHRA VS	// 0 //
736	WPC(OAC)/0001718/2012	PRAFULLA KUMAR SAMANTA VS STATE OF ODISHA	M/S BASUDEV MISHRA VS	// 0 //
737	WPC(OAC)/0001719/2012	DAMBARUDHARA BISOYI	M/S BASUDEV MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
738	WPC(OAC)/0001720/2012	NIDHIRATNA MOHANTY	M/S SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
739	WPC(OAC)/0001721/2012	KHAGAPATI PATRA	M/S SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
740	WPC(OAC)/0001722/2012	KISHORE CHANDRA BRAHMA	M/S BASUDEV MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
741	WPC(OAC)/0001779/2012	PURNA CHANDRA SAHU	M/S PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
742	WPC(OAC)/0001785/2012	DR. JIBAN KRISHNA PATTANAİK	M/S GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
743	WPC(OAC)/0001788/2012	DR. MAMATA MOHANTY	M/S SIDDHARTHA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
744	WPC(OAC)/0001789/2012	BAIDYANATHA SETHY	M/S U.K NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
745	WPC(OAC)/0001798/2012	DHANESWAR SAHOO	M/S J.K LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
746	WPC(OAC)/0001804/2012	JHUNI PRADHAN	M/S SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
747	WPC(OAC)/0001805/2012	DR. CHAITANYA CHARAN SETHI	M/S BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
748	WPC(OAC)/0001808/2012	RABINDRA NATH PRADHAN	M/S NIRANJAN PRASAD PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
749	WPC(OAC)/0001822/2012	STATE OF ODISHA SRI PARESH KUMAR DALAI VS	M/S PABITRA KUMAR NAYAK VS	// // ()
750	WPC(OAC)/0001824/2012	STATE OF ODISHA ANTARAYAMI SWAIN VS	M/S PRAFULLA KUMAR KAR VS	// // ()
751	WPC(OAC)/0001827/2012	STATE OF ODISHA GOURANGA CHARAN SETHI VS	M/S ARJUNA CH. BEHERA VS	// // ()
752	WPC(OAC)/0001970/2018	STATE OF ODISHA BRAHMANANDA SAHOO VS	BISWABIHARI MOHANTY VS	// // ()
753	WPC(OAC)/0001999/2012	STATE OF ODISHA PRAFULLA KUMAR BARIK VS	M/S DEBA RANJAN MOHAPATRA VS	// // ()
754	WPC(OAC)/0002020/2012	STATE OF ORISSA SANJUKTA KUMARI DAS VS	M/S L.K. MOHANTY VS	// // ()
755	WPC(OAC)/0002049/2012	STATE OF ORISSA SAKUNTALA SINGH VS	M/S SRINIVAS MOHANTY VS	// // ()
756	WPC(OAC)/0002050/2012	STATE OF ODISHA ANASUYA MISHRA VS	M/S SRINIBAS MOHANTY VS	// // ()
757	WPC(OAC)/0002051/2012	STATE OF ORISSA DINABANDHU GIRI VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // ()
758	WPC(OAC)/0002056/2012	STATE OF ORISSA SABITA HEMBRAM VS	M/S KALI PRASANNA MISHRA VS	// // ()
759	WPC(OAC)/0002057/2012	STATE OF ORISSA BIJAYA KUMAR MOHAPTRA VS COLLECTOR CUTTACK	M/S MANOJA KUMAR KHUNTIA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
760	WPC(OAC)/0002066/2012	MANMOHAN RAY VS STATE OF ORISSA	M/S PRASANTA KUMAR PANDA VS	// 0 //
761	WPC(OAC)/0002079/2012	SUBASH CHANDRA PANDA VS STATE OF ORISSA	M/S GOPAL KRISHNA BEHERA VS	// 0 //
762	WPC(OAC)/0002084/2012	BIJAYA KUMAR SAHU VS STATE OF ORISSA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
763	WPC(OAC)/0002094/2012	RABINDRA KUMAR DAS VS COLLECTOR SUNDARGARH	M/S SANGEEV UDGATA VS	// 0 //
764	WPC(OAC)/0002099/2012	ASHOK KUMAR SAHOO VS STATE OF ORISSA	M/S KALI PRASANNA MISHRA VS	// 0 //
765	WPC(OAC)/0002100/2012	MADHUSUDAN SAHOO VS STATE OF ORISSA	M/S KALI PRASANNA MISHRA VS	// 0 //
766	WPC(OAC)/0002102/2012	NARAYAN CHANDRA JETHI VS STATE OF ORISSA	M/S KALI PRASANNA MISHRA VS	// 0 //
767	WPC(OAC)/0002103/2012	RAMESH CHANDRA BESAN VS STATE OF ORISSA	M/S SUSANTA KUMAR SAHU VS	// 0 //
768	WPC(OAC)/0002109/2012	PRADEEP KUMAR MUND VS STATE OF ORISSA	M/S SIDHESWAR MALLIK VS	// 0 //
769	WPC(OAC)/0002110/2012	BANCHHANIDHI KHANDA VS STATE OF ORISSA	M/S LAXMI KANTA MOHANTY VS	// 0 //
770	WPC(OAC)/0002111/2012	CHAKRADHAR BEHERA VS STATE OF ORISSA	M/S D. ROURAY VS	// 0 //
771	WPC(OAC)/0002115/2012	HARISH CHANDRA NAYAK	M/S RAGHUNATH DAS MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
772	WPC(OAC)/0002121/2012	BABUJI PARIDA	M/S SIDHARTHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
773	WPC(OAC)/0002173/2012	SUDHANSU SEKHAR DAS	M/S TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
774	WPC(OAC)/0002174/2012	SARAT KUMAR KHOSLA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
775	WPC(OAC)/0002176/2012	RAMESH BEHERA	M/S KRUSHNA RAM MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
776	WPC(OAC)/0002219/2012	RASHMI PRAVA PANDA	M/S B.K. RAY	//
		VS	VS	0
		STATE OF ODISHA		//
777	WPC(OAC)/0002235/2012	KUNI BHARATI	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
778	WPC(OAC)/0002502/2012	BIRAJA PRASAD RATH	M/S D.N. PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
779	WPC(OAC)/0002507/2012	URMILAMANI BARIK	M/S KAMAL KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
780	WPC(OAC)/0002508/2012	SURENDRA BEHERA	M/S GOPALA KRUSHNA MOHANTY	//
		VS	VS	0
		D.E.O. GANJAM		//
781	WPC(OAC)/0002516/2012	BANDANA JENA	M/S HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
782	WPC(OAC)/0002517/2012	SARAT CHANDRA DAS	M/S HARA PRASAD RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
783	WPC(OAC)/0002518/2012	STATE OF ODISHA SARAT CHANDRA SAHOO VS	M/S HARA PRASAD RATH VS	// // ()
784	WPC(OAC)/0002519/2012	STATE OF ODISHA KRUSHNA MOHAN SWAIN VS	M/S HARA PRASAD RATH VS	// // ()
785	WPC(OAC)/0002520/2012	STATE OF ODISHA CHOUDHURY SISIR KUMAR PRAHARAJ VS	M/S HARA PRASAD RATH VS	// // ()
786	WPC(OAC)/0002521/2012	STATE OF ODISHA GHANASHYAM NAYAK VS	M/S HARA PRASAD RATH VS	// // ()
787	WPC(OAC)/0002537/2012	STATE OF ODISHA DEEPTI ANJELA LAKRA VS	M/S P.K. TRIPATHY VS	// // ()
788	WPC(OAC)/0002538/2012	STATE OF ODISHA RAMANI RANJAN ROUT VS	M/S A.K. MOHAPATRA VS	// // ()
789	WPC(OAC)/0002539/2012	STATE OF ODISHA PRADIPTA KUMAR CHOUDHURY VS	M/S A.K. MOHAPATRA VS	// // ()
790	WPC(OAC)/0002540/2012	STATE OF ODISHA NRUSINGH CHARAN SAHOO VS	M/S A.K. MOHAPATRA VS	// // ()
791	WPC(OAC)/0002541/2012	STATE OF ODISHA CHITTARANJAN SENAPATI VS	M/S A.K. MOHAPATRA VS	// // ()
792	WPC(OAC)/0002543/2012	STATE OF ODISHA BIJAY KUMAR PATRA VS	M/S T. PANIGRAHI VS	// // ()
793	WPC(OAC)/0002545/2012	STATE OF ODISHA MAN MOHAN KANUNGO VS STATE OF ODISHA	M/S M.R. MISHRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
794	WPC(OAC)/0002556/2012	LILIMA KUMARI MOHANTY VS STATE OF ODISHA	M/S T. BARIK VS	// 0 //
795	WPC(OAC)/0002583/2012	SUJATA MOHANTY VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
796	WPC(OAC)/0002588/2012	MOUSUMI TAKRI VS STATE OF ODISHA	M/S S.C. SAHOO VS	// 0 //
797	WPC(OAC)/0002594/2012	PURNA CHANDRA RANASINGH VS STATE OF ODISHA	M/S SUMANTA KUMAR NAYAK VS	// 0 //
798	WPC(OAC)/0002613/2012	DAITARI SAMANTARAY VS STATE OF ODISHA	M/S M.K KHUNTIA VS	// 0 //
799	WPC(OAC)/0002615/2012	BRUNDABAN SINGH VS STATE OF ODISHA	M/S M.S SAHOO VS	// 0 //
800	WPC(OAC)/0002617/2012	BIMALA BEHERA VS STATE OF ODISHA	M/S J.K LENKA VS	// 0 //
801	WPC(OAC)/0002617/2002	MAHADEV MISHRA VS STATE OF ODISHA	M/S NIRASUNDAR PANDA VS	// 0 //
802	WPC(OAC)/0002624/2012	PRAFULLA KUMAR MOHANTA VS STATE OF ODISHA	M/S N.LENKA VS	// 0 //
803	WPC(OAC)/0002694/2012	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	M/S RAJENDRA KUMAR PRADHAN VS	// 0 //
804	WPC(OAC)/0002697/2012	SUJIT KUMAR SAHU VS STATE OF ODISHA	M/S RANJIT SAMAL VS	// 0 //
805	WPC(OAC)/0002699/2012	ISMILE KHAN	M/S NITISH KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
806	WPC(OAC)/0002700/2012	DURYODHAN SWAIN	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
807	WPC(OAC)/0002701/2012	SHAKTI PRASANA MISHRA	M/S MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
808	WPC(OAC)/0002714/2012	SUMANTA KUMAR PATBANDHA	M/S BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
809	WPC(OAC)/0002722/2012	MAMATA KUMBHAR	M/S H.N. MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
810	WPC(OAC)/0002727/2012	KHALLI NAYAK	M./S LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
811	WPC(OAC)/0002737/2012	NIRANJAN ROUT	M/S BISWANATH BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
812	WPC(OAC)/0002738/2012	MADHABANANDA ROUT	M/S BISWANATH BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
813	WPC(OAC)/0002740/2012	SADASHIV ROURTRAY	M/S DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
814	WPC(OAC)/0002741/2012	GULUBASA DEI	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
815	WPC(OAC)/0002742/2012	AMAL KRISHAN BACHAR	M/S JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
816	WPC(OAC)/0002750/2012	HARISH CHANDRA MOHAPATRA	M/S DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
817	WPC(OAC)/0002761/2012	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	M/S SIDHESWAR MALLIK VS	// // ()
818	WPC(OAC)/0002772/2012	STATE OF ODISHA PULIN BIHARI MOHAPATRA VS	M/S DEEPALI MOHAPATRA VS	// // ()
819	WPC(OAC)/0002776/2012	STATE OF ODISHA SIVAJI PATNAIK VS	M/S H.M. DHAL VS	// // ()
820	WPC(OAC)/0002779/2012	STATE OF ODISHA GOKUL CHANDRA MAHALIK VS	M/S D.P DHALASAMANTA VS	// // ()
821	WPC(OAC)/0002780/2012	STATE OF ODISHA KRUSHNA CHANDRA JAGDEV VS	M/S J.M. PATTNAIK VS	// // ()
822	WPC(OAC)/0002782/2012	STATE OF ODISHA CHITTA RANJAN PRAHARAJ VS	M/S D.P DHALASAMANTA VS	// // ()
823	WPC(OAC)/0002843/2012	STATE OF ODISHA BISWAJIT NAIK VS	M/S SHASHIBHUSAN BISWAL VS	// // ()
824	WPC(OAC)/0002844/2012	STATE OF ORISSA KUMAR DEHURY VS	M/S SHASHIBHUSAN BISWAL VS	// // ()
825	WPC(OAC)/0002845/2012	STATE OF ODISHA SATYANANDA NAIK VS	M/S SHASHIBHUSAN BISWAL VS	// // ()
826	WPC(OAC)/0002846/2012	STATE OF ORISSA SUBRATA PRADHAN VS	M/S SHASHIBHUSAN BISWAL VS	// // ()
827	WPC(OAC)/0002873/2012	STATE OF ORISSA SURENDRANATH MAHARANA VS STATE OF ODISHA	M/S B.R SARANGI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
828	WPC(OAC)/0002874/2012	SANJAY KUMAR BEHERA VS STATE OF ODISHA	M/S BIDYUT RANJAN SARANGI VS	// 0 //
829	WPC(OAC)/0002877/2012	BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	M/S BINAY KUMAR MOHANTY VS	// 0 //
830	WPC(OAC)/0002880/2012	SANKARSANA SAMAL VS STATE OF ODISHA	M/S TAPAN KUMAR MANDAL VS	// 0 //
831	WPC(OAC)/0002891/2012	BANTU JAYSANKAR VS STATE OF ODISHA	M/S S.B JENA VS	// 0 //
832	WPC(OAC)/0003008/2012	DR. MANAS RANJAN HOTA VS STATE OF ODISHA	M/S R.C. RAY VS	// 0 //
833	WPC(OAC)/0003009/2012	BIBHUTI BHUSAN MOHALIK VS STATE OF ODISHA	M/S DURGESH NARAYAN RATH VS	// 0 //
834	WPC(OAC)/0003010/2012	DR. RABINARAYAN MOHANTY VS STATE OF ODISHA	M/S J.K. LENKA VS	// 0 //
835	WPC(OAC)/0003013/2012	NABA KISHORE MISHRA VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
836	WPC(OAC)/0003023/2012	BARUN KUMAR PANIGRAHY VS STATE OF ODISHA	M/S DEBA RANJAN MOHAPATRA VS	// 0 //
837	WPC(OAC)/0003034/2012	BINAYA BARIK VS STATE OF ODISHA	M/S SHASHI BHUSAN JANA VS	// 0 //
838	WPC(OAC)/0003041/2012	PURNA CHANDRA SASMAL VS STATE OF ODISHA	M/S G.S. NAMTOAR VS	// 0 //
839	WPC(OAC)/0003042/2012	ARUN KUMAR NAIK	M/S G.S. NAMTOAR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
840	WPC(OAC)/0003043/2012	KESHABA CHANDRA JENA	M/S JITENDRA KUMAR CHHOTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
841	WPC(OAC)/0003045/2012	SANATAN MALLIK	M/ SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
842	WPC(OAC)/0003047/2012	PRABIR KUMAR SAMANTARY	M/S SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
843	WPC(OAC)/0003056/2012	DAMODAR SWAIN	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
844	WPC(OAC)/0003061/2012	BIJAYALAXMI NAYAK	M/S GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
845	WPC(OAC)/0003080/2012	PURUSOTTAM DASH	M/S DILIP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
846	WPC(OAC)/0003084/2012	NALINIKANTA MOHAPATRA	M/S BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
847	WPC(OAC)/0003092/2012	ADWAITA CHANDRA SAMANTA	M/S SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
848	WPC(OAC)/0003096/2012	RAMAKRISHNA PUROHIT	M/S S. JENA	//
		VS	VS	0
		STATE OF ODISHA		//
849	WPC(OAC)/0003097/2012	MAMATA PADHI	M/S KABIR KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
850	WPC(OAC)/0003098/2012	GOURIMANI SAHOO	M/S KABIR KUMAR JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
851	WPC(OAC)/0003099/2012	STATE OF ODISHA SK. SULTAN ALI VS	M/S KABIR KUMAR JENA VS	// // ()
852	WPC(OAC)/0003100/2012	STATE OF ODISHA KABITA SWAIN VS	M/S KABIR KUMAR JENA VS	// // ()
853	WPC(OAC)/0003101/2012	STATE OF ODISHA DUSHASAN SWAIN VS	M/S KABIR KUMAR JENA VS	// // ()
854	WPC(OAC)/0003102/2012	STATE OF ODISHA SANTI LATA DEI VS	M/S KABIR KUMAR JENA VS	// // ()
855	WPC(OAC)/0003103/2012	STATE OF ODISHA SUBRAT KUMAR MOHAPATRA VS	M/S KABIR KUMAR JENA VS	// // ()
856	WPC(OAC)/0003106/2012	STATE OF ODISHA AKSHAYA KUMAR RATH VS	M/S J.K. LENKA VS	// // ()
857	WPC(OAC)/0003172/2012	STATE OF ODISHA RAMA CHANDRA NAIK VS	M/S BISWABIHARI MOHANTY VS	// // ()
858	WPC(OAC)/0003180/2012	STATE OF ORISSA SUBAL KUMAR PATRA VS	M/S K.K. SWAIN VS	// // ()
859	WPC(OAC)/0003183/2012	STATE OF ODISHA ANJALI DUTTA VS	M/S D. ROUSTRAY VS	// // ()
860	WPC(OAC)/0003190/2012	STATE OF ORISSA DAMAYANTI MOHAPATRA VS	M/S SIBA PRASAD SWAIN VS	// // ()
861	WPC(OAC)/0003196/2012	STATE OF ORISSA SAURI SENAPATI VS	M/S SUDARSAN BEHERA VS	// // ()
		STATE OF ORISSA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
862	WPC(OAC)/0003201/2012	BISWANATH MOHANTY VS STATE OF ORISSA	M/S BISWABIHARI MOHANTY VS	// 0 //
863	WPC(OAC)/0003202/2012	DR. ASISH PATNAIK VS STATE OF ORISSA	M/S DILLIP KUMAR MOHAPATRA VS	// 0 //
864	WPC(OAC)/0003204/2012	NANDITA THAYAL VS STATE OF ORISSA	M/S S.B. JENA VS	// 0 //
865	WPC(OAC)/0003230/2012	BINITA PANIGRAHI VS STATE OF ODISHA	M/S SRINIVAS MOHANTY VS	// 0 //
866	WPC(OAC)/0003231/2012	JYOTSNARANI SATAPATHY VS STATE OF ODISHA	M/S SRINIVAS MOHANTY VS	// 0 //
867	WPC(OAC)/0003232/2012	HARAPRIYA MISHRA VS STATE OF ODISHA	M/S SRINIVAS MOHANTY VS	// 0 //
868	WPC(OAC)/0003233/2012	ARATTI PANIGRAHI VS STATE OF ODISHA	M/S SRINIVAS MOHANTY VS	// 0 //
869	WPC(OAC)/0003235/2012	SIBAPRIYA MISHRA VS STATE OF ODISHA	M/S SUSHANT KUMAR JOSHI VS	// 0 //
870	WPC(OAC)/0003237/2012	DR. DEBI SHANKAR ACHARYA VS STATE OF ODISHA	M/S PAMI RATH VS	// 0 //
871	WPC(OAC)/0003245/2012	DR. HARISCHANDRA MISHRA VS STATE OF ODISHA	M/S DILLIP KUMAR MOHAPATRA VS	// 0 //
872	WPC(OAC)/0003248/2012	AMBIKA MISHRA VS STATE OF ODISHA	M/S TAPAN KUMAR MANDAL VS	// 0 //
873	WPC(OAC)/0003252/2012	SANATAN SETHI	M/S BISWA BIHARI MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/11/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
874	WPC(OAC)/0003253/2012	JATADHARI BEHERA	M/S BISWA BIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
875	WPC(OAC)/0003255/2012	BENUDHAR MALLICK	M/S BISWA BIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
876	WPC(OAC)/0003256/2012	JNANA PRAKASH SETHI	M/S BISWA BIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
877	WPC(OAC)/0003258/2012	JIBARDHAN ROUT	M/S RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
878	WPC(OAC)/0003269/2012	CHATURBHUJA SAHU	M/S JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
879	WPC(OAC)/0003272/2012	RABINDRA KUMAR PATI	M/S MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
880	WPC(OAC)/0003277/2012	TRILOCHANA NAYAK	M/S SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
881	WPC(OAC)/0003278/2012	POOJA SAGAR PADHI	M/S SUSANTA KU. DASH	//
		VS	VS	0
		STATE OF ODISHA		//
882	WPC(OAC)/0003288/2012	CHANCHALA SINGH	M/S LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
883	WPC(OAC)/0003289/2012	RAJKISHORE SAHOO	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
884	WPC(OAC)/0003296/2012	DR. SRIKANTA KUMAR PATRA	M/S ASIM AMITAV DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :29/11/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
885	WPC(OAC)/0003305/2012	STATE OF ODISHA MURALIDHAR NAYAK VS	M/S M.K. MOHANTY VS	// // ()
886	WPC(OAC)/0003306/2012	STATE OF ODISHA SARAT KUMAR SATPATHY VS	M/S P. PRIYAMBADA VS	// // ()
887	WPC(OAC)/0003309/2012	STATE OF ODISHA SULOCHANA MALLICK VS	M/S PARESH KUMAR SAHOO VS	// // ()
888	WPC(OAC)/0003310/2012	STATE OF ODISHA GOPAL CHARAN SAHOO VS	M/S BISWANATH BEHERA VS	// // ()
889	WPC(OAC)/0003311/2012	STATE OF ODISHA SARATHI KHARA VS	M/S UMESH CHANDRA MOHANTY VS	// // ()
890	WPC(OAC)/0003312/2012	STATE OF ODISHA TUNA PANDA VS	M/S UMESH CHANDRA MOHANTY VS	// // ()
891	WPC(OAC)/0003313/2012	STATE OF ODISHA KAMAL LOCHAN SAMARATH VS	M/S UMESH CHANDRA MOHANTY VS	// // ()
892	WPC(OAC)/0003314/2012	STATE OF ODISHA SANIA KIRSANI VS	M/S UMESH CHANDRA MOHANTY VS	// // ()
893	WPC(OAC)/0003323/2012	STATE OF ODISHA PRAMOD KUMAR MISHRA VS	M/S K.K. SWAIN VS	// // ()
894	WPC(OAC)/0003324/2012	STATE OF ODISHA ABANTI NAIK VS	M/S B. SAMANTARAY VS	// // ()
895	WPC(OAC)/0003327/2012	STATE OF ODISHA DWITI KRISHNA MOHAPATRA VS	M/S AMIT PRASAD BOSE VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
896	WPC(OAC)/0003329/2012	BHAGABAN PATTNAIK VS STATE OF ODISHA	M/S RABINDRA KUMAR PATTANAYAK VS	// 0 //
897	WPC(OAC)/0003331/2012	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	M/S P.K. MOHAPATRA VS	// 0 //
898	WPC(OAC)/0003342/2012	PRAMILA SAHU VS STATE OF ODISHA	M/S B.P. SATAPATHY VS	// 0 //
899	WPC(OAC)/0003343/2012	SANGRAM KISHORE DAS VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
900	WPC(OAC)/0003357/2012	GOLAKHA CHARANA DAS VS STATE OF ODISHA	M/S S.C. PUSPALAK VS	// 0 //
901	WPC(OAC)/0003361/2012	GHASIRAM BHOI VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
902	WPC(OAC)/0003374/2012	ASHOK KUMAR PATEL VS STATE OF ODISHA	M/S MANORANJAN NAYAK VS	// 0 //
903	WPC(OAC)/0003380/2012	NABA KISHORE JENA VS STATE OF ODISHA	M/S C. ANANDA RAO VS	// 0 //
904	WPC(OAC)/0003531/2012	ADWAITA CHARAN NAYAK VS STATE OF ODISHA	M/S MANOJA KUMAR KHUNTIA VS	// 0 //
905	WPC(OAC)/0003573/2012	KANCHAN AMANTA VS STATE OF ODISHA	M/S RANJIT SAMAL VS	// 0 //
906	WPC(OAC)/0003607/2012	HIMANSHU SEKHAR SETHI VS STATE OF ODISHA	M/S SATYA RANJAN PATI VS	// 0 //
907	WPC(OAC)/0003608/2012	CHITTA RANJAN ROUT	M/S MANOJA KUMAR KHUNTIA	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/11/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
908	WPC(OAC)/0003609/2012	DR. DHANESWAR MOHAPATRA	M/S SIDDHARTHA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
909	WPC(OAC)/0003610/2012	MAMATA KUMARI ACHARYA	M/S J.K. LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
910	WPC(OAC)/0003895/2017	BARADA TRIPATHY	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
911	CONTC(CPC)/0000088/2013	DEBENDRA NATH SHEE	SAMEER KUMAR DAS	//
		VS	VS	0
		UPENDRA NATH BEHERA, SECY. HOME DEPT.		//
912	CONTC(CPC)/0000139/2013	SUKANTA KISHORE JENA	M/S SIDHESWAR MALLIK	//
		VS	VS	0
		RANGALAL JAMUNDA, SECRETARY, AGRICULTURE DEPT.		//
913	CONTC(CPC)/0000177/2012	KAILASH CHANDRA BEHERA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		CHITTARANJAN SUNANI, DISTRICT INSPECTOR OF SCHOOLS, UMERKOTE EDUCATION DISTRICT		//
914	CONTC(CPC)/0000215/2012	RAMANATH LAMTA	M/S SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		DR. RABINARAYAN DAS, CHIEF DIST. MEDICAL OFFICER, NABARANGAPUR		//
915	CONTC(CPC)/0000216/2012	PITABAS SWAIN	M/S BASUDEV MISHRA	//
		VS	VS	0
		DR. RABINARAYAN DAS, CHIEF DIST. MEDICAL OFFICER, NABARANGAPUR		//
916	CONTC(CPC)/0000217/2012	ARTATRANA MISHRA	M/S BASUDEV MISHRA	//
		VS	VS	0
		DR. RABINARAYAN DAS, CHIEF DIST. MEDICAL OFFICER, NABARANGAPUR		//
917	CONTC(CPC)/0000218/2012	PRAFULLA KUMAR SAMANTA	M/S BASUDEV MISHRA	//
		VS	VS	0
		DR. RABINARAYAN DAS, CHIEF DIST. MEDICAL OFFICER, NABARANGAPUR		//
918	CONTC(CPC)/0000219/2012	DAMBARUDHARA BISOYI	M/S BASUDEV MISHRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :29/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
919	CONTC(CPC)/0000220/2012	DR. RABINARAYAN DAS, CHIEF DIST. MEDICAL OFFICER , NABARANGPUR NIDHIRATNA MOHANTY, VS	M/S SAUBHAGYA KUMAR SAMAL VS	// // ()
920	CONTC(CPC)/0000221/2012	DR. RABINARAYAN DAS, CHIEF DIST. MEDICAL OFFICER , NABARANGPUR KHAGAPATI PATRA VS	M/S SAUBHAGYA KUMAR SAMAL VS	// // ()
921	CONTC(CPC)/0000222/2012	DR. RABINARAYAN DAS , CHIEF DIST. MEDICAL OFFICER , NABARANGPUR KISHORE CHANDRA BRAHMA VS	M/S BASUDEV MISHRA VS	// // ()
922	CONTC(CPC)/0000225/2012	DR. RABINARAYAN DAS , CHIEF DIST. MEDICAL OFFICER , NABARANGPUR ASHALATA BISWAL VS	M/S K.K SWAIN VS	// // ()
923	CONTC(CPC)/0000267/2013	BASANTA KUMAR MISHRA, SECRETARY, H AND F.W DEPT. SARAT KUMAR SATPATHY VS PANCHANANA DAS, SECRETARY, MICRO SMALL AND MEDIUM ENTERPRISES	M/S P. PRIYAMBADA VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :29/11/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	31/2021 SAO/6/2019	AMAR BILAS MOHANTY-MP	AJODHYA RANJAN DASH
2	32/2021 SAO/13/2013	SUDARSAN BEHERA-MP	M/S.AJODHYA RANJAN DASH
3	41/2021 ARBP/67/2021	M/S. ODISSI EXPORTS (P) LTD.-MP	ALOK KUMAR DAS
4	81/2021 JCRLA/74/2018	MUNA SURI@MUNDA-MP	ADV.
5	153/2021 CMAPL/349/2021	SOMANATH MISHRA-MP	ADV.
6	163/2021 MATA/84/2021	SURYAMANI DAS-MP	RABINDRA KUMAR PRUSTY
7	164/2021 MATA/84/2021	SURYAMANI DAS-MP	RABINDRA KUMAR PRUSTY
8	212/2021 FA/19/1987	S.N.BHANJA DEO-MP	PRASANNA KUMAR SWAIN
9	213/2021 RPFAM/73/2020	PRIYABRATA BEHERA-MP	SANJEEV UDGATA
10	228/2021 RVWPET/240/2021	SUSHRITA KAND-MP	SHAKTI DATTA TRIPATHY
11	268/2021 CONTC(CPC)/274/2012	BASANTI KUMARI CHHATRA-MP	M/S SIBA NARAYAN BISWAL
12	278/2021 CRLMP/939/2021	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY-MP	ANIL KUMAR BISWAL
13	279/2021 CRLMP/2174/2021	BITUNA @ MAHIMANANDA SWAIN-MP	PRAFULLA CHANDRA DAS
14	450/2021 FAO/185/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	
15	451/2021 FAO/530/2020	SWAPAJAN NESSA-MP	
16	452/2021 FAO/236/2021	THE MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ANANT KUMAR
17	453/2021 FAO/294/2021	ANANDA BAIDYA-MP	PRAVAT KUMAR SAHOO
18	454/2021 TRP(C)/403/2021	SUJATA BISHOYI-MP	GYAJNENDRA KUMAR TRIPATHY
19	454/2021 FAO/369/2020	GADADHAR BARIK-MP	
20	455/2021 TRP(C)/404/2021	ARATI NATH-MP	RAJESH KUMAR MAHAPATRA
21	455/2021 FAO/66/2020	SWATI JENA-MP	
22	456/2021 FAO/260/2021	DIVISIONAL MANAGER M/S. ORIENTAL INSURANCE COMPANY-MP	CHINX PRASAD DUTTA
23	456/2021 TRP(C)/405/2021	SUCHITRA MAHARANA-MP	K.C.RAJGURU MOHAPATRA
24	457/2021 TRP(C)/406/2021	PUJA SAHOO-MP	TAPASWINI SINHA
25	458/2021 TRP(C)/407/2021	DOLLY BARIK-MP	BIBHU PRASAD TRIPATHY
26	476/2021	RETIRED EMPLOYEES ASSOCIATION OF VSSUT-MP	

27	CONTC/5170/2021 477/2021	SUPRAVA MOHANTY-MP	
28	CONTC/6363/2020 478/2021	DILLIP KUMAR BADAPANDA-MP	ADV.
29	CONTC/7126/2021 689/2021	SANTOSH DANTA-MP	BHABANI SHANKAR DASPARIDA
30	CRLREV/481/2021 690/2021	SANTOSH DANTA-MP	BHABANI SHANKAR DASPARIDA
31	CRLREV/481/2021 691/2021	PRADIPTA KUMAR SINGH-MP	BANSIDHAR BAUG
32	CRLREV/307/2020 703/2021	GOURI SHANKAR-MP	M/S.PRANAB KU.GHOSH
33	RSA/18/2017 704/2021	SANJAY KU.BEHERA-MP	M/S.BIBEKANANDA BHUYAN
34	RSA/413/2016 752/2021	RAMACHANDRA BEHERA-MP	ASHOK PATRNAIK
35	WPC(OA)/548/2018 753/2021	RAMACHANDRA BEHERA-MP	ASHOK PATRNAIK
36	WPC(OA)/548/2018 762/2021	CHAMPA SAHOO-MP	RABI NARAYAN BEHERA
37	CMP/698/2021 763/2021	SURYA NARAYAN MOHAPATRA-MP	M/S.PRANAB KUMAR GHOSE
38	CMP/131/2018 764/2021	BIDYUTLATA SAHOO-MP	PRASANNA KUMAR RATH
39	CMP/274/2021 765/2021	BABJI CHARAN SAHOO-MP	BRAHMA NANDA TRIPATHY
40	CMP/700/2021 766/2021	POTNURU ASHOK KUMAR @ P.ASHOK KUMAR-MP	SANATAN DAS
41	CMP/1304/2019 767/2021	KANAKLATA MAHAL-MP	BIBHUDANANDA MUDULI
42	CMP/702/2021 768/2021	KAMDEV PATRA-MP	M/S.B.PANIGRAHI
43	CMP/1010/2017 957/2021	RITA MOHANTY-MP	M/S.B.N.RATH
44	MACA/1306/2017 958/2021	SK. REYASAT-MP	BISHNUBRATA SINGH
45	MACA/414/2021 959/2021	SK. REYASAT-MP	BISHNUBRATA SINGH
46	MACA/414/2021 960/2021	MANAS RANJAN PARIDA-MP	
47	MACA/910/2015 961/2021	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	ARM ALI KHAN
48	MACA/415/2021 962/2021	ORIENTAL INSURANCE COMPANY LTD-MP	GIRIJA PRASAD DUTTA
49	MACA/337/2021 963/2021	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD-MP	CHANDRA MOHANTY
50	MACA/416/2021 964/2021	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD-MP	CHANDRA MOHANTY
51	MACA/416/2021 965/2021	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD-MP	CHANDRA MOHANTY
52	MACA/416/2021 1229/2021	SWADHIN PUTY-MP	ASUTOSH TRIPATHY
53	CRLA/677/2021 1230/2021	A. PRASAD RAO-MP	
54	CRLA/201/2020 1231/2021	DR.DHRUBA CHARAN NATH-MP	GYANENDRA CHANDRA SWAIN
55	CRLA/678/2021 1232/2021	GHANSHYAM MOHAPATRA-MP	HEMANT KUMAR MUND
56	CRLA/679/2021 1233/2021	GHANSHYAM MOHAPATRA-MP	HEMANT KUMAR MUND
57	CRLA/679/2021 1234/2021	SURYA NAYAK-MP	M/S.S.S.RAY
	CRLA/694/2018		

58	1235/2021 CRLA/680/2021	ASHOK KUMAR SAHU-MP	PRABHAV BEHERA
59	1236/2021 CRLA/680/2021	ASHOK KUMAR SAHU-MP	PRABHAV BEHERA
60	1237/2021 CRLA/268/2020	DEWAN MOHANTA-MP	JAYAKRISHNA MOHAPATRA
61	1238/2021 CRLA/50/2018	SUJIT KARNA-MP	M/S.AMAR KUMAR MOHANTY
62	1239/2021 CRLA/683/2021	CHANDAN @ SANA MAJHI-MP	MIHIR KANTA RATH
63	1240/2021 CRLA/683/2021	CHANDAN @ SANA MAJHI-MP	MIHIR KANTA RATH
64	1240/2021 BLAPL/8980/2021	SURESH PRADHAN-MP	SOUBHAGYA KUMAR DASH
65	1241/2021 CRLA/683/2021	CHANDAN @ SANA MAJHI-MP	MIHIR KANTA RATH
66	1241/2021 BLAPL/9233/2021	BRAJA KISHORE SAMANTARAY @ BRAJABANDHU @ BISKALAMPO	
67	1242/2021 CRLA/280/2014	BHARATA SANTA-MP	M/S.ASHOK SAHOO,B.S.DAS,S.MOHAPATRA,N.K.DAS
68	1242/2021 BLAPL/8212/2021	SK. JAMIL-MP	BIRANCHI NARAYAN RAY
69	1243/2021 BLAPL/3486/2021	PANKAJINI JENA-MP	
70	1244/2021 BLAPL/17703/2009	GYANA RANJAN SWAIN-MP	SATYA RANJAN MULIA
71	1245/2021 BLAPL/9544/2021	DEEPIKA @ CHAITALI MUKHARJEE-MP	PRADIPTA VARMA
72	1246/2021 BLAPL/9736/2021	DEEPIKA @ CHAITALI MUKHARJEE-MP	PRADIPTA VARMA
73	1247/2021 BLAPL/9739/2021	DEEPIKA@ CHAITALI MUKHARJEE-MP	PRADIPTA VARMA
74	1248/2021 BLAPL/9549/2021	DEEPIKA @ CHAITALI MUKHARJEE-MP	PRADIPTA VARMA
75	1249/2021 BLAPL/10525/2021	DEEPIKA @ CHAITALI MUKHARJEE-MP	PRADIPTA VARMA
76	1250/2021 BLAPL/9738/2021	DEEPIKA @ CHAITALI MUKHARJEE-MP	PRADIPTA VARMA
77	1445/2021 ABLAPL/18994/2019	SAILANDRA @ SAILENDRA NARAYAN PADHIARY-MP	
78	1446/2021 ABLAPL/15535/2019	RAMESH MAJHI-MP	
79	1447/2021 ABLAPL/9923/2019	LAXMIDHAR BISWAL-MP	
80	1448/2021 ABLAPL/17696/2019	DHARAMJIT BUDA-MP	
81	1449/2021 ABLAPL/17789/2019	SANI TIRKEY-MP	
82	1450/2021 ABLAPL/14425/2019	SOMNATH PATI @SAMANTHA PATI-MP	
83	1451/2021 ABLAPL/10171/2021	BINA PRADHAN-MP	
84	1452/2021 ABLAPL/3474/2021	PARAMESWAR MOHANTA @ PARAMESHWAR MOHANTA-MP	
85	1453/2021 ABLAPL/4733/2020	NIKUNJA BIHARI BEAURIA-MP	AMLAN SHAKTI PAUL
86	1873/2021 CRLMC/25/2021	SOUBHAGYA SAGAR SWAIN-MP	
87	1874/2021 CRLMC/2429/2021	KRUSHNA CH. BEHERA-MP	N.K. LENKA
88	1875/2021 CRLMC/1666/2021	AHMED GULZAR-MP	GOKULANANDA MOHAPATRA
89	1876/2021	RABI NARAYAN PANDA @ DAMI PANDA-MP	ANIRUDHA DAS

90	CRLMC/2431/2021 1877/2021	JASHOBANT BEHERA-MP	ANIRUDHA DAS
91	CRLMC/2432/2021 1878/2021	RAJEEB LOCHAN BEHERA-MP	DIGAMBARA MISHRA
92	CRLMC/504/2021 1879/2021	PRAMODA NAYAK-MP	ANIRUDHA DAS
93	CRLMC/2433/2021 1880/2021	DIBAKAR PRADHAN-MP	SMRUTI RANJAN MOHAPATRA
94	CRLMC/2435/2021 1881/2021	GOURANGA DAS-MP	DEEPAK KUMAR SAHOO
95	CRLMC/2436/2021 1882/2021	AKHADI @ AKHILA KUMAR BEHERA-MP	PRANAB RANJAN CHHATOI
96	CRLMC/2437/2021 1883/2021	ANIL KUMAR AGRAWAL-MP	
97	CRLMC/2209/2021 1884/2021	ANIL KUMAR AGRAWAL-MP	
98	CRLMC/2208/2021 1885/2021	MRUTYUNJAY MOHARANA-MP	ARIJEET MISHRA
99	CRLMC/357/2021 1886/2021	HEMANTA KUMAR KHATUA-MP	SIDHARTHA DAS
100	CRLMC/2444/2021 1887/2021	SUSHANTA KUMAR SAHOO-MP	RANJIT MOHANTY
101	CRLMC/2438/2021 1888/2021	R.RAMA RAO-MP	TUKUNA KUMAR MISHRA
102	CRLMC/2446/2021 1889/2021	AMBIKA PRASAD DAS-MP	PRANAB KUMAR SAMANTRAY
103	CRLMC/2447/2021 1890/2021	RAMA SHANKAR TIWARI-MP	RAKESH KUMAR MALLICK
104	CRLMC/169/2020 1891/2021	RAMA SHANKAR TIWARI-MP	M/S.RAKESH KUMAR MALLICK
105	CRLMC/2488/2018 1892/2021	SUMANTA KUMAR JENA-MP	PRAFULLA KUMAR RATH
106	CRLMC/2453/2021 1893/2021	DIPA @ DEEPAK DAS @ SUJIT KUMAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
107	CRLMC/2454/2021 1894/2021	DIPA @ DEEPAK DAS @ SUJIT KUMAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
108	CRLMC/2454/2021 1895/2021	NIRUPAMA MOHAPATRA-MP	H.N.MOHAPATRA
109	CRLMC/2457/2021 2254/2021	SAKTI PRASAD DAS-MP	BIBHU PRASAD DAS
110	WA/927/2021 2255/2021	SAKTI PRASAD DAS-MP	BIBHU PRASAD DAS
111	WA/927/2021 2256/2021	SHAIKH JAVED ALLI-MP	SHAKTI DATTA TRIPATHY
112	WA/928/2021 2927/2021	BRAHMANANDA SAHOO-MP	BISWABIHARI MOHANTY
113	WPC(OAC)/1970/2018 2928/2021	MARKAND NAIK-MP	MANAS PATI
114	WPC(OAC)/599/2012 2929/2021	ISMILE KHAN-MP	M/S NITISH KUMAR MISHRA
115	WPC(OAC)/2699/2012 2930/2021	DURYODHAN SWAIN-MP	M/S MAHENDRA KUMAR SAHOO
116	WPC(OAC)/2700/2012 2931/2021	ALOK PRAKASH ROUT-MP	JAYANT KUMAR RATH
117	WPC(OAC)/278/2012 2932/2021	SAKUNTALA SINGH-MP	M/S SRINIVAS MOHANTY
118	WPC(OAC)/2049/2012 2933/2021	NIARANJAN PATTNAIK-MP	K.C. SAHU
119	WPC(OAC)/280/2012 2934/2021	PRADEEP KUMAR SWAIN-MP	M/S J.K.LENKA
120	WPC(OAC)/1595/2012 2935/2021	NARAYAN ROUT-MP	M/S J.K.LENKA
	WPC(OAC)/1594/2012		

121	2936/2021 WPC(OAC)/463/1999	JAGANATH SATPATHY-MP	
122	2937/2021 WPC(OAC)/1598/2012	BISWAMBAR RATH-MP	M/S J.K.LENKA
123	2938/2021 WPC(OAC)/1602/2012	BAIKUNTHANATH SAHOO-MP	M/S J .K.LENKA
124	2939/2021 WPC(OAC)/1603/2012	GAYADHAR ROUT-MP	M/S J.K.LENKA
125	2940/2021 WPC(OAC)/2772/2012	PULIN BIHARI MOHAPATRA-MP	ASC
126	2941/2021 WPC(OAC)/286/2012	CHAKRADHAR MISHRA-MP	M/S R.C BEHERA
127	2942/2021 WPC(OAC)/286/2012	CHAKRADHAR MISHRA-MP	M/S R.C BEHERA
128	2943/2021 WPC(OAC)/1634/2012	SANTOSH KUMAR MISHRA-MP	M/S BIJAYA KUMAR BEHERA
129	2944/2021 WPC(OAC)/3306/2012	SARAT KUMAR SATPATHY-MP	M/S P. PRIYAMBADA
130	2945/2021 WPC(OAC)/2776/2012	SIVAJI PATNAIK-MP	M/S H.M. DHAL
131	2946/2021 WPC(OAC)/1805/2012	DR. CHAITANYA CHARAN SETHI-MP	M/S BIREN SANKAR TRIPATHY
132	2947/2021 WPC(OAC)/1634/2012	SANTOSH KUMAR MISHRA-MP	M/S BIJAYA KUMAR BEHERA
133	2948/2021 WPC(OAC)/1604/2012	JEEBANANANDA MAHARANA-MP	M/S J.K.LENKA
134	2949/2021 WPC(OAC)/1635/2012	JOGENDRA DEBATA-MP	BIJAYA KUMAR BEHERA
135	2950/2021 WPC(OAC)/1635/2012	JOGENDRA DEBATA-MP	BIJAYA KUMAR BEHERA
136	2951/2021 WPC(OAC)/290/2012	BIJAY KUMAR MOHANTY-MP	M/S UMESH CH. MOHANTY
137	2952/2021 WPC(OAC)/290/2012	BIJAY KUMAR MOHANTY-MP	M/S UMESH CH. MOHANTY
138	2953/2021 WPC(OAC)/1354/2012	RAMESH CHANDRA PATEL-MP	M/S P. PRIYAMBADA
139	2954/2021 WPC(OAC)/1366/2012	SANTOSINI MISHRA-MP	M/S PAMI RATH
140	2955/2021 WPC(OAC)/311/2012	NIRANJAN NAYAK-MP	M/S S.MOHAPATRA
141	2956/2021 WPC(OAC)/1100/2012	PRATIMA NAYAK-MP	BIRAJA PRASANNA SATAPATHY
142	2957/2021 WPC(OAC)/3248/2012	AMBIKA MISHRA-MP	M/S TAPAN KUMAR MANDAL
143	2958/2021 WPC(OAC)/1418/2012	RAJ KISHORE SAHU-MP	NARA SUNDAR PANDA
144	2959/2021 WPC(OAC)/1334/2012	SOUDAMINI NAIK-MP	M/S DILLP KUMAR MOHANTY
145	2960/2021 WPC(OAC)/3610/2012	MAMATA KUMARI ACHARYA-MP	M/S J.K. LENKA
146	2961/2021 WPC(OAC)/796/2006	KULAMANI PANDA-MP	GYANA RANJAN SETHI
147	2962/2021 WPC(OAC)/1636/2012	PATITAPABAN PARAMANIK-MP	BIJAYA KUMAR BEHERA
148	2963/2021 WPC(OAC)/1636/2012	PATITAPABAN PARAMANIK-MP	BIJAYA KUMAR BEHERA
149	2964/2021 WPC(OAC)/1637/2012	SANSARI MOHAPATRA-MP	BIJAYA KUMAR BEHERA
150	2965/2021 WPC(OAC)/1637/2012	SANSARI MOHAPATRA-MP	BIJAYA KUMAR BEHERA
151	2966/2021 WPC(OAC)/1638/2012	PATITAPABAN NAYAK-MP	BIJAYA KUMAR BEHERA
152	2967/2021	PATITAPABAN NAYAK-MP	BIJAYA KUMAR BEHERA

	WPC(OAC)/1638/2012		
153	17402/2021 WP(C)/37539/2021	SAMBHU PANIGRAHI-MP	AKSHAYA KUMAR PANDEY
154	17403/2021 WP(C)/24587/2021	PRAMOD KUMAR NANDA-MP	SUSANTA KUMAR DASH
155	17404/2021 WP(C)/31824/2021	SANJAY KUMAR PANDA-MP	SUSANTA KUMAR DASH
156	17405/2021 WP(C)/37546/2021	SOUMYA SWADHIN BISOYI-MP	DEBASIS ROUT
157	17406/2021 WP(C)/37548/2021	JHADESWAR SAHU-MP	BHABANI SANKAR TRIPATHY (1)
158	17407/2021 WP(C)/37561/2021	NALINI PRAVA RATH-MP	MANOJ KUMAR MOHANTY
159	17408/2021 WP(C)/8245/2003	UMESH CH.MOHAPATRA-MP	
160	17409/2021 WP(C)/37568/2021	UPENDRA KUMAR SHAW-MP	SARATHI JYOTI MOHANTY
161	17410/2021 WP(C)/37567/2021	BISHNU CHARAN DAS-MP	HEMANTA KUMAR MUND
162	17411/2021 WP(C)/37569/2021	GHANSHYAM DALMIA-MP	BIJAY PANDA
163	17412/2021 WP(C)/37571/2021	KAMALPAT DALMIA-MP	BIJAY PANDA
164	17413/2021 WP(C)/27261/2021	ATINDRANATH DAS-MP	
165	17414/2021 WP(C)/8245/2003	UMESH CH.MOHAPATRA-MP	RAMA CHANDRA PATTNAIK
166	17415/2021 WP(C)/37574/2021	M/S.B.R.SPONGE AND POWER LTD.-MP	BIJAY PANDA
167	17416/2021 WP(C)/8245/2003	UMESH CH.MOHAPATRA-MP	
168	17417/2021 WP(C)/8245/2003	UMESH CH.MOHAPATRA-MP	
169	17418/2021 WP(C)/37576/2021	ARCHANA GADODIA-MP	BIJAY PANDA
170	17419/2021 WP(C)/8245/2003	UMESH CH.MOHAPATRA-MP	RAMA CHANDRA PATTANAIAK
171	17420/2021 WP(C)/8245/2003	UMESH CH.MOHAPATRA-MP	
172	17421/2021 WP(C)/8245/2003	UMESH CH.MOHAPATRA-MP	
173	17422/2021 WP(C)/8245/2003	UMESH CH.MOHAPATRA-MP	RAMA CHANDRA PATTNAIK
174	17423/2021 WP(C)/37577/2021	DEBABRATA DAS-MP	MAHES DAS
175	17424/2021 WP(C)/8245/2003	UMESH CH.MOHAPATRA-MP	
176	17425/2021 WP(C)/37578/2021	M/S.B.R.SPONGE AND POWER LTD.,ROURKELA-MP	BIJAY PANDA
177	17426/2021 WP(C)/8245/2003	UMESH CH.MOHAPATRA-MP	
178	17427/2021 WP(C)/8245/2003	UMESH CH.MOHAPATRA-MP	RAMA CHANDRA PATTNAIK
179	17428/2021 WP(C)/8245/2003	UMESH CH.MOHAPATRA-MP	
180	17429/2021 WP(C)/37579/2021	ARCHANA GADODIA-MP	BIJAY PANDA
181	17430/2021 WP(C)/17733/2010	M/S.MAHAVIR RICE MIL-MP	M/S.SIDDHARTHA RAY
182	17431/2021 WP(C)/37585/2021	TANMAYA MANGARAJ-MP	JATINDRA KUMAR MOHAPATRA
183	17432/2021 WP(C)/10026/2021	SANJIB KUMAR BISWAL-MP	NIRMAL RANJAN ROURTRAY

184	17433/2021 WP(C)/37588/2021	DHIREN NAYAK-MP	SATUGHNA DASH A
185	17434/2021 WP(C)/28003/2021	PANACEA INSTITUTE OF PHARMACEUTICAL SCIENCES-MP	MIT PRASAD BOSE
186	17435/2021 WP(C)/37590/2021	DHIREN NAYAK-MP	SATRUGHNA DASH A
187	17436/2021 WP(C)/37155/2021	M/S.TRIVENI ENGICONS PVT. LTD.,KOLKATA-MP	DEBENDRA KUMAR DWIBEDI
188	17437/2021 WP(C)/33235/2021	PITAMBAR JENA-MP	UPENDRA KUMAR SAMAL
189	17438/2021 WP(C)/37597/2021	ARABINDA BADAGUCHHIA-MP	PRANAB KUMAR SAMANTRAY
190	17439/2021 WP(C)/29370/2020	HARSH KUMAR PRIMUS LAKRA-MP	BHARAT KUMAR MISHRA
191	17440/2021 WP(C)/37598/2021	SASMITA DASH-MP	DINESH KUMAR PANDA
192	17441/2021 WP(C)/8891/2013	BINAYAK DIGAL-MP	M.S.SUSANTA KU.MISHRA
193	17442/2021 WP(C)/18477/2020	MAA GADACHANDI SELF HELP GROUP SERAGARH-MP	
194	17443/2021 WP(C)/37608/2021	BRAJENDRA KUMAR MEHER-MP	PRASHANTA KUMAR NAYAK
195	17444/2021 WP(C)/19906/2021	SATIS GOEL-MP	SANJEEV UDGATA
196	17445/2021 WP(C)/37609/2021	PRAKASH KUMAR BARIK-MP	SAMIR KUMAR MISHRA
197	17446/2021 WP(C)/37613/2021	SATYABRATA DAS-MP	KUNAL KUMAR SWAIN
198	17447/2021 WP(C)/37616/2021	RAJ KISHOR DAS-MP	PRAFULLA KUMAR RATH
199	17448/2021 WP(C)/37619/2021	BASUDEV SATPATHY-MP	DEEPALI MAHAPATRA
200	17449/2021 WP(C)/37620/2021	UDAYA NATH LENKA-MP	PRAFULLA KUMAR RATH
201	17450/2021 WP(C)/37624/2021	DIPTI RANJAN SAHOO-MP	BUDHADEV ROUSTRAY
202	17451/2021 WP(C)/34550/2021	M/S. RASHMI METALICKS LTD.-MP	DURGA PRASAD NANDA
203	17452/2021 WP(C)/2802/2015	ITIKANTA MOHAPATRA-MP	
204	17453/2021 WP(C)/21057/2015	SUSANTA KUMAR MAHAKUD-MP	M/S.P.K.CHAND
205	17454/2021 WP(C)/10298/2015	CMD-CUM-MD,MAHANADI COALFIELDS LTD.-MP	M/S.S.D.DAS
206	17455/2021 WP(C)/37637/2021	BINAYAK SWAIN-MP	SHIVSANKAR MOHANTY
207	17456/2021 WP(C)/31441/2021	PRATIK ANAND-MP	BIBHU PRASAD DAS
208	17457/2021 WP(C)/37642/2021	BHARATI PODH-MP	SUSHANTA KU. JOSHI
209	17458/2021 WP(C)/37645/2021	OMMKAR TATWAMASI-MP	SOUMENDRA KUMAR NAYAK
210	17459/2021 WP(C)/37647/2021	RAJAKISHOR MAHAPATRA-MP	S.K.SAMAL
211	17460/2021 WP(C)/10144/2018	JIGYANSU SEKHAR BARIK-MP	NIRANJAN MAHARANA
212	17461/2021 WP(C)/37653/2021	SALILA KUMARI DASH-MP	S.K.SAMAL
213	17462/2021 WP(C)/37655/2021	SUDARSAN RAUT-MP	SAMARENDRA KUMAR MOHANTY
214	17463/2021 WP(C)/37654/2021	ALOK RANJAN BALIARSINGH-MP	SUBASH CHANDRA PUSPALAKA
215	17464/2021	SUSANTA KUMAR DAS-MP	SUBASH CHANDRA PUSPALAKA

216	WP(C)/37657/2021 17465/2021	CHANDRAMANI NAIK-MP	
217	WP(C)/30385/2020 17466/2021	KALANDI CHARAN SWAIN-MP	SUBASH CHANDRA PUSPALAKA
218	WP(C)/37660/2021 17467/2021	RAJMOHAN PATRA-MP	SUBASH CHANDRA PUSPALAKA
219	WP(C)/37659/2021 17468/2021	BACHAN SINGH-MP	S.K.SAMAL
220	WP(C)/37661/2021 17469/2021	TRILOCHAN ROUT-MP	SUBASH CHANDRA PUSPALAKA
221	WP(C)/37662/2021 17470/2021	MCL.,CHAIRMAN CUM MD-MP	NIRANAJAN MAHARANA
222	WP(C)/8891/2018 17471/2021	PAWAN KUMAR JAIN-MP	SURAJ MOHANTY
223	WP(C)/37672/2021 17472/2021	SATYANARAYAN PANDA-MP	SOUGAT DASH
224	WP(C)/37676/2021 17473/2021	SATYABRATA MOHANTA-MP	KIRANBALA MAHARANA
225	WP(C)/37684/2021 17474/2021	M/S SPACE SOLAR-MP	BIBEKANANDA BHUYAN
226	WP(C)/37689/2021 17475/2021	PRADEEP KUMAR DASH-MP	GYANA RANJAN SETHI
227	WP(C)/22916/2021 17476/2021	RAJENDRA NANDA-MP	M/S.S.DAS
228	WP(C)/27154/2017 17477/2021	RATNAKA ROUT-MP	M/S.S.DAS
229	WP(C)/27155/2017 17478/2021	SURESH CHANDRA SAHOO-MP	M/S.S.DAS
230	WP(C)/27165/2017 17479/2021	PRASHES KUMAR DAS-MP	M/S.S.DAS
231	WP(C)/27153/2017 17480/2021	SATYAJIT BRAHMA-MP	ASMIYA RANJAN MAJHI
232	WP(C)/37700/2021 17481/2021	GHANASHYAM SAHOO-MP	BHAGABAN BEHERA
233	WP(C)/37702/2021 17482/2021	SUSHAMA NAYAK-MP	BIREN SANKAR TRIPATHY
234	WP(C)/37703/2021 17483/2021	SANKARSAN ARISAL-MP	ACHYUTANANDA PATTANAİK
235	WP(C)/29806/2021 17484/2021	NIRANJAN GURU-MP	ACHYUTANANDA PATTANAİK
236	WP(C)/30327/2021 17485/2021	ANIMA MOHAPATRA-MP	S.K.SAMAL
237	WP(C)/34794/2021 17486/2021	JAYANTI BEHERA-MP	JAGABANDHU SAHU
238	WP(C)/37706/2021 17487/2021	GIRIGOBARDHAN THANAPATI-MP	DEBARAJ MOHANTY
239	WP(C)/37709/2021 17488/2021	DEBENDRA RAM-MP	DIPTI RANJAN SWAIN
	WP(C)/37418/2021		